



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,1st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WP(C)/3560/2017</a> WITH OFFICE NOTE	SCHOOL MANAGEMENT COMMITTEE SMC <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.N N KARMAKAR MR.M RAHMAN MR.B B RABHA	SC, ELEMENTARY EDUCATION ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/5643/2017</a>	SCHOOL MANAGEMENT COMMITTEE SMC OF WOOLMANI BIBI ME SCHOOL <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.N N KARMAKAR MR.M RAHMAN	SC, ELEMENTARY EDUCATION ASSTT.S.G.I.
3	<a href="#">WA/363/2023</a>	SASWATI DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">WA/361/2023</a>	SHALINI KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
5	<a href="#">WA/364/2023</a>	GIRBANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">WA/371/2023</a>	VIDISHA BODO AND ANR. <b>Versus</b> SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
	<b>WITH</b> <a href="#">I.A.(Civil)/2943/2023</a> in WA/371/2023	VIDISHA BODO AND ANR. <b>Versus</b> SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC

7	<b>WITH</b> <a href="#">WA/373/2023</a>	MANISH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM SC, APSC
8	<a href="#">I.A.(Civil)/2429/2023</a> CAVT./439/2023, CAVT./479/2023 <b>in</b> <a href="#">WA/232/2023</a>	KAJALGAON MUNICIPAL BOARD AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S AFRIDI	GA, ASSAM SC, BTC
	<b>WITH</b> <a href="#">WA/232/2023</a> CAVT. NO. 04392023,117800004792/023,	KAJALGAON MUNICIPAL BOARD AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM MR. A NARZARI (r-6) SC, BTC FOR CAVEATOR
9	<b>WITH</b> <a href="#">Review.Pet./76/2023</a> CAVT. NO. 04392023,117800004792/023,	KAJALGAON MUNICIPAL BOARD AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM MR S H MAHMUD SC, BTC FOR CAVEATOR
10	<b>WITH</b> <a href="#">WP(C)/3177/2023</a>	KAJALGAON WEEKLY BAZAR COMMITTEE <b>Versus</b> THE STATE/GOVERNMENT OF ASSAM AND 8 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, BTC
11	<a href="#">Cont.Cas(C)/103/2024</a>	DR. KARABI KALITA <b>Versus</b> DR. BIJOY DEKA	MR. K N CHOUDHURY MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
12	<a href="#">WP(C)/160/2024</a> CAVT./1051/2023	UNION OF INDIA AND 5 ORS. <b>Versus</b> SRI GOJEN TAYE AND ANR	MR. B CHAKRAVARTY	MR M CHANDA (FOR CAVEATOR) MR S CHOUDHURY (FOR CAVEATOR)
13	<b>WITH</b> <a href="#">WP(C)/225/2024</a>	UNION OF INDIA AND 5 ORS. <b>Versus</b> SMT. WAHENGBAM MANGLEM DEVI	MR. B CHAKRAVARTY	
14	<a href="#">WP(C)/1105/2024</a>	BANK OF BARODA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U SAIKIA MR. Z ISLAM MS. S SARMA	GA, ASSAM
15	<a href="#">WP(C)/1108/2024</a>	BANK OF BARODA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U SAIKIA MR. Z ISLAM MS. S SARMA	GA, ASSAM
16	<a href="#">WP(C)/1128/2024</a>	SMTI. MINA DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS M DAS A KONWAR	DY.S.G.I.
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
17	<a href="#">WA/64/2024</a>	JAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. B	MR. K N CHOUDHURY MR. R M DEKA MR. L GOGOI	SC, P AND R.D. GA, ASSAM
18	<a href="#">WP(C)/352/2024</a> FIXED	MUSLIM ALI <b>Versus</b> THE BANK OF BARODA AND ANR	MR. M K CHOUDHURY MR. N BARUAH MR. R J DAS	
19	<a href="#">WP(C)/1159/2024</a>	BANK OF BARODA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U SAIKIA MR. Z ISLAM MS. S SARMA	GA, ASSAM
20	<a href="#">WP(C)/1168/2024</a>	PINKU GOGOI AND ANR <b>Versus</b> THE UNION BANK OF INDIA AND 4 ORS	MR. S BANIK MR. P N GOSWAMI MR B CHOUDHURY W AHMED	SC, UBI
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				

21	<a href="#">WP(C)/3760/2022</a>	PROMITA NARZARY AND 15 ORS <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C
22	<a href="#">PIL(Suo Moto)/6/2023</a>	XXXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR	MR. S BORTHAKUR, SC, MISING AUTONOMOUS COUNCIL R-3
23	<a href="#">WA/255/2023</a> FIXED	THE UNION OF INDIA AND 2 ORS <b>Versus</b> M/S BN INFRAPROJECTS LLP AND 4 ORS B	MR H GUPTA	MR. M BISWAS (R-1 TO 4) S K DAS (R-1 TO 4)
	<b>WITH</b>			
24	<a href="#">WA/383/2023</a>	THE UNION OF INDIA AND 2 ORS <b>Versus</b> M/S BN INFRAPROJECTS LLP AND 4 ORS A	MR H GUPTA	MR. M BISWAS S K DAS(R-1 AND 2)
	<b>WITH</b>			
25	<a href="#">WA/385/2023</a>	UNION OF INDIA AND ORS <b>Versus</b> M/S BN INFRAPROJECTS LLP AND 3 ORS	MR H GUPTA	MR. M BISWAS
26	<a href="#">WP(C)/2907/2023</a> FIXED	TANKESWAR NATH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM MR. D NATH (R-3) SC, SEC. EDU.
27	<a href="#">PIL/1/2024</a>	FAZLUZZAMAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	PETITIONER IN PERSON	GA, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
28	<a href="#">WP(C)/686/2023</a> FIXED	BABUL NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B D DEKA MR. M P SARMA MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
11)	MR. N ALAM	22-02-2024	To	01-03-2024
12)	MR. R L YADAV	26-02-2024	To	01-03-2024
13)	MS. K YADAV	26-02-2024	To	01-03-2024
14)	MR. J KALITA	28-02-2024	To	01-03-2024
15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



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### [ For Friday,1st March 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/7552/2019</a>	HIREN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS MR. B J TALUKDAR	SC, TRANSPORT SC, A S T C SC, FINANCE
2 <a href="#">Cont.Cas(C)/106/2024</a>	AKTARUL HUSSAIN <b>Versus</b> KAVITHA PADMANABHAN AND 4 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	
3 <a href="#">Cont.Cas(C)/108/2024</a>	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN <b>Versus</b> NIRAJ VERMA AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	
4 <a href="#">Cont.Cas(C)/109/2024</a>	ARUNABHA GOSWAMI AND 9 ORS. <b>Versus</b> PABAN KUMAR BORTHAKUR	MR. A K SARMA MR H J TAMULI MR D KALITA	
5 <a href="#">WP(C)/1091/2024</a> B/O	TAHIR HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
6 <a href="#">WP(C)/1093/2024</a> B/O	SHAYED MASUD MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
7 <a href="#">WP(C)/1103/2024</a>	BIJOY PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	GA, ASSAM
8 <a href="#">WP(C)/1107/2024</a>	DILIP BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S SAHU MR N BARUAH	SC, APDCL
9 <a href="#">WP(C)/1109/2024</a>	NTEUSONGBE JEME <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S NATH	DY.S.G.I.
10 <a href="#">WP(C)/1114/2024</a>	DR. CHYAWAN PRAKASH MEENA <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. A GOYAL MR. A CHOUDHURY	DY.S.G.I.
11 <a href="#">WP(C)/1118/2024</a>	KHAGEN ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR D C NATH MR. M MONDAL	DY.S.G.I.

12	<a href="#">WP(C)/1121/2024</a>	JINTUMONI PEGU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	
13	<a href="#">WP(C)/1122/2024</a>	NO.S/355263 WARRANT OFFICER/CIPHER OM PRAKASH <b>Versus</b> UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
14	<a href="#">WP(C)/1131/2024</a>	ABINASH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
15	<a href="#">WP(C)/1132/2024</a>	ABDUL MATLIB LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P H E
16	<a href="#">WP(C)/1138/2024</a>	ANADHIR RANJAN PAUL <b>Versus</b> STATE OF ASSAM AND 4 ORS	MR. S P CHOUDHURY MS. M BORA	GA, ASSAM
17	<a href="#">WP(C)/1150/2024</a>	BINOD KUMAR RAVA AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MR. W A SHEIKH	DY.S.G.I. SC, HEALTH
18	<a href="#">WP(C)/1151/2024</a>	PRADIP CHANDRA DEKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. R BORAH MR. R PHUKAN MR. P TALUKDAR	GA, ASSAM SC, SEBA
19	<a href="#">WP(C)/1152/2024</a>	SMTI JUNAKI NATH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
20	<a href="#">WP(C)/1158/2024</a> CAVT. NO.14182/023,	RAMELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	GA, ASSAM MD. A HUSSAIN SC, BTC FOR CAVEATOR
21	<a href="#">WP(C)/1160/2024</a>	GIRINDRA MISRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, A.H and V. DEPT. SC, FINANCE DEPTT.
22	<a href="#">WP(C)/1162/2024</a>	PALASH SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE
23	<a href="#">WP(C)/1166/2024</a>	JIVENDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R SARMA	DY.S.G.I.
24	<a href="#">WP(C)/1176/2024</a>	SEHNAZ SULTANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MS S.KHATUN MS. S SAHNAZ	GA, ASSAM
25	<a href="#">WP(C)/1184/2024</a>	ROOPA DEWANJI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR S BORA MR. H R DAS	SC, IWT
26	<a href="#">WP(C)/1187/2024</a> B/O	JAYANTA KR DAS <b>Versus</b> THE POLLUTION CONTROL BOARD, ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	SC, PCB
27	<a href="#">WP(C)/1191/2024</a>	PURNIMA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	GA, ASSAM SC, REVENUE
28	<a href="#">WP(C)/1195/2024</a>	DILWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM
29	<a href="#">WP(C)/1196/2024</a>	SAHAB UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S M ABDULLAH P MS F HUSSAIN MD S HOQUE MR. M DEKA MS. E SIDDIQUI	GA, ASSAM SC, REVENUE

30	<a href="#">WP(C)/1197/2024</a>	URMILA BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	DY.S.G.I.
<b>ADMISSION</b>				
31	<a href="#">WP(C)/2888/2018</a> FIXED	SMT. PRANITA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MR. D SARMAH	GA, ASSAM MR. ABU JAHID (R2-R5) MD K RAHMAN (R2-R5)
32	<a href="#">WP(C)/5974/2022</a> FIXED	SOFIQL ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MRS. S ISLAM	MR. S S ROY (r-1 to 4) SC, HEALTH ASSTT.S.G.I.
33	<a href="#">WP(C)/2236/2023</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS. N GOGOI MS M ROY	GA, ASSAM MR. R MAZUMDAR, (R-2,3 & 5 ) MR A CHAKRABORTY, GA, (R- 1 & 4 ) SC, SEC. EDU.
34	<a href="#">WP(C)/2416/2023</a>	APGCL CONTRACTUAL LABOUR ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R K TALUKDAR MS. S MEDHI	MR D KALITA (R-2,3,4 AND 5) GA, ASSAM MR. D NATH (R-2,3,4 AND 5) MS. M DEVI (R-2,3,4 AND 5) SC, ESIC SR. SC, APGCL
35	<a href="#">WP(C)/3197/2023</a>	SUDIP KR DHAR AND 13 ORS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR D KALITA MR. U K NAIR MR S BORTHAKUR (p 1 & 11 MR. M P SARMA MR. D GOGOI (p 1 & 11	SC, APDCL
36	<a href="#">WP(C)/3350/2023</a>	DIPAK KUMAR MEDHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA MR. D BORAH MR. T CHUTIA (R-3, R-4) SC, REVENUE
37	<a href="#">WP(C)/3739/2023</a> FIXED	TULESWAR CHUNGKRANG AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION SC, FINANCE
38	<a href="#">WP(C)/3860/2023</a>	GOMA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R P SARMAH MR M R ADHIKARI MS M BORAH	GA, ASSAM
39	<a href="#">WP(C)/5886/2023</a> B/O	BABY DAS (ROY) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA	GA, ASSAM MR B SINHA (R-5) MR. H ISLAM (R-5) SC, FINANCE SC, WATER RESOURCE
40	<a href="#">WP(C)/5971/2023</a>	GANESH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. L DAS MR H K DAS MR. M P SARMA MR. M P SARMA MR A CHAKRABORTY MR A CHAKRABORTY	GA, ASSAM M M RAHMAN (r-7)
41	<a href="#">WP(C)/5992/2023</a> FIXED	GITA RANI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR N K SARMA	GA, ASSAM MR S P DAS, SC, EMPLOYMENT & ENTREPRENEURSHIP
42	<a href="#">WP(C)/6647/2023</a> FIXED	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E

43	<a href="#">WP(C)/6749/2023</a> FIXED	SALIMUDDIN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R SARMA	GA, ASSAM MR. J K GOSWAMI (R-1-6) ASGA, ASSAM MR P NAYAK (R-7)SC,FINANCE DEPT, ASSAM SC, FINANCE GA, ASSAM
44	<a href="#">WP(C)/6863/2023</a>	PREMALATA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR D S DEKA MS N MAHANTA MS A DAS	GA, ASSAM
45	<a href="#">WP(C)/23/2024</a> B/O	ASHRAFUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC
46	<a href="#">WP(C)/342/2024</a> FIXED	DIPAK KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AG MR. S K MEDHI
<b>ORDERS</b>				
47	<a href="#">I.A.(Civil)/504/2024</a> IN WP(C)/167/2024 (D/O) in WP(C)/167/2024	SRI BICHITRA BARUAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. K KONWAR	DY.S.G.I.
48	<a href="#">I.A.(Civil)/515/2024</a> in Cont.Cas(C)/695/2023	BISWAJIT CHOWDHURY <b>Versus</b> SUMIT SATTAWAN,	MR. I CHOUDHURY R L CHUTIA	
	<b>WITH</b> <a href="#">Cont.Cas(C)/695/2023</a>	BISWAJIT CHOWDHURY <b>Versus</b> PALLAV GOPAL JHA	MR. I CHOUDHURY R L CHUTIA	

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
11)	MR. N ALAM	22-02-2024	To	01-03-2024
12)	MR. R L YADAV	26-02-2024	To	01-03-2024
13)	MS. K YADAV	26-02-2024	To	01-03-2024
14)	MR. J KALITA	28-02-2024	To	01-03-2024
15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday, 1st March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3679/2020</a> FIXED, WITH LCR	SAMSUL HOQUE @ SAMSUL HAUQUE @ SHAMSUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	<a href="#">WP(C)/948/2024</a> FIXED	KASIM UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/1087/2024</a>	KUNSUM BIBI @ KULSUN NESSA BIBI <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN D J BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/1088/2024</a>	MD HASEM SHEIKH <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR M H AHMED I AMIN T PABIN MS. N SULTANA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	<a href="#">WP(C)/1090/2024</a>	ABDUL SALAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	<a href="#">WP(C)/1094/2024</a>	FULBANU BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/1096/2024</a>	GITA BOSE @ GEETA BASU @ GITA DAS BASU @ GITA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T



8	<a href="#">WP(C)/1098/2024</a>	SUDIP SAHA ROY @ SUDIP ROY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	<a href="#">WP(C)/1137/2024</a>	MOHIJ ALI @ MOHED ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/1140/2024</a>	MD. SONUM UDDIN @ SONAM UDDIN @ SOMAM UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
11	<a href="#">WP(C)/1163/2024</a>	MUSSTT RAHIMA KHATUN @ ROHIMA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
12	<a href="#">WP(C)/621/2019</a> WITH LCR	AHAMMAD ALI @ AHAMAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	<a href="#">WP(C)/3063/2019</a> WITH LCR	NEWAJ ALI @ NEWAZ ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	<a href="#">WP(C)/4956/2019</a> WITH LCR	KHALIL SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS J BORAH MS A BORAH MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	<a href="#">WP(C)/5960/2019</a>	SARASWATI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	<a href="#">WP(C)/6164/2019</a>	SUKUR KHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	ASSTT.S.G.I.
17	<a href="#">WP(C)/7239/2019</a>	BASANTI SARKAR @ BASANTI DEVI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR. G SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	<a href="#">WP(C)/7720/2019</a>	NOORJAHAN BEGUM @ NURJAHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	<a href="#">WP(C)/8093/2019</a>	MD. ABDUL KHALIL @ KHALILUR RAHMAN AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	<a href="#">WP(C)/8099/2019</a>	ROHIMA BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S ISLAM MR M MONDAL MR. M CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	<a href="#">WP(C)/8101/2019</a>	KHUDEJA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	<a href="#">WP(C)/8120/2019</a>	SUNDARI BIBI @ SUNDARI BEWA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

23	<a href="#">WP(C)/9197/2019</a> WITH LCR	JAMIR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	<a href="#">WP(C)/232/2020</a> WITH LCR	HASINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR B N SARMA MR. D DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	<a href="#">WP(C)/5416/2020</a> WITH LCR	SABUR UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODhani	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	<a href="#">WP(C)/5423/2020</a> WITH LCR	ASATAN NESSA <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MD. A. RASHID MR. M HUSSAIN MR A K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	<a href="#">WP(C)/5449/2020</a> WITH LCR	MAINAL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N AHMED MR R A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	<a href="#">WP(C)/5458/2020</a> WITH LCR	AKBAR ALI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MD. A. RASHID MR. M HUSSAIN MR A K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	<a href="#">WP(C)/5512/2020</a> WITH LCR	NAMITA SAHA @ NOMITA SAHA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	<a href="#">WP(C)/5515/2020</a> WITH LCR	MD. JADAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR M CHOUDHURY MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	<a href="#">WP(C)/5771/2020</a> WITH LCR	MD. ABDUS SAMAD @ SAMAD ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	<a href="#">WP(C)/149/2021</a> WITH LCR	ARATI ARJYA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R C SAIKIA MR. M CHETIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	<a href="#">WP(C)/779/2021</a> WITH LCR	AMIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	<a href="#">WP(C)/780/2021</a> WITH LCR	MUSSTT FAJILA BEGUM @ FAJILA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	<a href="#">WP(C)/784/2021</a> WITH LCR	MD. KALIMUDDIN @ KOLIM UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	<a href="#">WP(C)/800/2021</a> WITH LCR	MD. NAZIMUDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
37	<a href="#">WP(C)/803/2021</a> WITH LCR	MUSSTT. LAILA BEGUM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. B C DAS MR. B K SARMA	ASSTT.S.G.I.

38	<a href="#">WP(C)/821/2021</a> WITH LCR	FARIJUL RAHMAN @ FERJUL RAHMAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR A HAQUE MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	<a href="#">WP(C)/829/2021</a> WITH LCR	SAMIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	<a href="#">WP(C)/836/2021</a> WITH LCR	GIYAS UDDIN @ GIYAJ UDDIN @ GIJAJ UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
41	<a href="#">WP(C)/914/2021</a> WITH LCR	SHUKUR ALI @ SUKUR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. B ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**ORDERS**

42	<a href="#">W.P.(CrI.)/27/2023</a>	MEGHNA KHEMKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM MR H K NATH (R-7) MR J BORAH (R-7) A J KASHYAP (R-7) MR. A DUTTA
43	<a href="#">I.A.(Civil)/1839/2023</a> WITH LCR, WP(C)/3115/2016 (D/O), CAVT./555/2023 in Review.Pet./32/2022	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">Review.Pet./32/2022</a>	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
44	<a href="#">I.A.(Civil)/3691/2023</a> in WP(C)/6180/2023	JASMAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/6180/2023</a> WITH LCR	JASMAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
45	<a href="#">I.A.(Civil)/3716/2023</a> in WP(C)/2948/2023	NURJAHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
	<b>WITH</b> <a href="#">WP(C)/2948/2023</a> WITH LCR	NURJAHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
11)	MR. N ALAM	22-02-2024	To	01-03-2024
12)	MR. R L YADAV	26-02-2024	To	01-03-2024
13)	MS. K YADAV	26-02-2024	To	01-03-2024
14)	MR. J KALITA	28-02-2024	To	01-03-2024
15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGOHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,1st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/104/2024</a>	GUNAJIT BAYAN <b>Versus</b> AKASH DEEP	MR H P GUWALA MR. A BORO	
2 <a href="#">Cont.Cas(C)/112/2024</a>	BOZLUR RAHMAN <b>Versus</b> KHANINDRA CHOUDHURY	K ZAMAN	
3 <a href="#">WP(C)/956/2024</a> FIXED	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION <b>Versus</b> TEZPUR UNIVERSITY AND 4 ORS	MR S P DAS MR A ALAM MD A ISLAM MS C BORA	DY.S.G.I.
4 <a href="#">WP(C)/1080/2024</a>	JARJINA SULTANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN	GA, ASSAM
5 <a href="#">WP(C)/1081/2024</a>	RUPAJAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN MD H R AHMED MR. M ISLAM MR S K CHHETRY	GA, ASSAM
6 <a href="#">WP(C)/1082/2024</a>	RAJESH ROUSHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN MD H R AHMED MR. M ISLAM MR S K CHHETRY	GA, ASSAM
7 <a href="#">WP(C)/1083/2024</a>	RUKBUL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N UDDIN MD H R AHMED MR. M ISLAM MR S K CHHETRY	GA, ASSAM
8 <a href="#">WP(C)/1110/2024</a>	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S Ali MD S HUSSAIN	SC, SEC. EDU. SC, SSA
9 <a href="#">WP(C)/1112/2024</a>	ABDUL ODUD CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
10 <a href="#">WP(C)/1117/2024</a>	CITY LINK EXPRESS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K P MAHESWARI MS. M SHARMA M. KALITA	DY.S.G.I.
11 <a href="#">WP(C)/1133/2024</a>	ABDULLA GAMEL AHMED <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
12 <a href="#">WP(C)/1134/2024</a>	PRADIP HAZARIKA <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE

13	<a href="#">WP(C)/1139/2024</a>	M/S B B ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI	SC, P AND R.D. GA, ASSAM SC, A E C
14	<a href="#">WP(C)/1145/2024</a>	DHIRESWAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, FOREST
15	<a href="#">WP(C)/1155/2024</a>	PARVIZ AHMED <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
16	<a href="#">WP(C)/1169/2024</a>	M/S M K SHAH EXPORTS LTD ( PROP. BAGHJAN TEA ESTATE) <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI MR. T SARMA	DY.S.G.I.
17	<a href="#">WP(C)/1178/2024</a>	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
18	<a href="#">WP(C)/1180/2024</a>	THE BARUAJHAR SAMABAY SAMITI LTD AND ANR <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	SC, I O C
19	<a href="#">WP(C)/1185/2024</a>	MOLOY BHATTACHARJEE AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S NATH MR. H AHMED	SC, WATER RESOURCE
20	<a href="#">WP(C)/1189/2024</a> B/O	SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
21	<a href="#">WP(C)/1193/2024</a>	CHANCHAL RANJAN DUTTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M CHANDA MS R MEDHI K ABHINABA	SC, U D D
22	<a href="#">WP(C)/1194/2024</a>	SABIRAM KHAKHURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S BORA MR. P BORAH	SC, WATER RESOURCE SC, FINANCE
<b>ADMISSION</b>				
23	<a href="#">WP(C)/3081/2022</a>	SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, AG SC, IRRIGATION
24	<a href="#">WP(C)/7821/2022</a>	SURUJ KR BORDOLOI <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
25	<a href="#">WP(C)/7841/2022</a>	PANJUPRATIM PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
26	<a href="#">Arb.P./23/2023</a>	M/S G. T. C. INDIA <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
27	<a href="#">Arb.P./31/2023</a>	M/S CHIRAG ENFIELD AND 3 ORS. <b>Versus</b> SMTI. MINA GUPTA AND ANR.	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	MR P BARUAH MR. P DAS MR. N N DUTTA
28	<a href="#">WP(C)/2056/2023</a> FIXED	MD. SOHIDUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. SAILENDRA DEKA MR J DAS	GA, ASSAM MR. S KATAKI (r-6) MS. R DUTTA (r-6)
<b>WITH</b>				
29	<a href="#">WP(C)/2172/2021</a>	GOPAL SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
30	<a href="#">WP(C)/3552/2023</a>	SUBHAM DUARAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P P BARUAH MR P P MEDHI	GA, ASSAM SC, EXCISE DEPTT.
31	<a href="#">WP(C)/6121/2023</a> FIXED	FAKRUL ISLAM KHANDAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE AKBOR MOZUMDER	SC, PWD

32	<a href="#">WP(C)/7250/2023</a> FIXED	MAINUL HOQUE AND 14 ORS <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. A B ROY MR. L C DEY MS R KOUR	MR S DUTTA (r-2) MR S DUTTA (r-2) MR S CHAKRABORTY (r-3) MS S MOCHAHARI (r-2) MS S MOCHAHARI (r-2) MR. S DUTTA (r-2) MR. S DUTTA (r-2) MR. S DUTTA (r-2) DY.S.G.I.
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**ORDERS**

33	<a href="#">WP(C)/4642/2016</a> WITH OFFICE NOTE	DURGESWAR BORAH <b>Versus</b> THE UNION OF INDIA and 16 ORS	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN	MR.G N SAHEWALLASr.Adv.R- 6,7,9-11,14-17R-8and13 GA, ASSAM C.G.C. MR.A CHETIA(R- 6,7,9- 11,14-17)(R-8&13) MS.D SWAMI(R- 6,7,9- 11,14-17)(R-8&13) ASSTT.S.G.I. MS.H TERANGPI MD.ASLAM(R- 6,7,9-11,1- -17)(R-8&13)
34	<a href="#">Cont.Cas(C)/14/2022</a>	ATUL BASUMATARY <b>Versus</b> SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR P NAYAK (r-1)
	<b>WITH</b> <a href="#">Cont.Cas(C)/12/2022</a>	ATUL BASUMATARY <b>Versus</b> SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
	<b>WITH</b> <a href="#">Cont.Cas(C)/13/2022</a>	ATUL BASUMATARY <b>Versus</b> SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR P NAYAK (r-1)
	<b>WITH</b> <a href="#">Cont.Cas(C)/18/2022</a>	ATUL BASUMATARY <b>Versus</b> SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
	<b>WITH</b> <a href="#">Cont.Cas(C)/47/2022</a>	ATUL BASUMATARY <b>Versus</b> SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR P NAYAK
	<b>WITH</b> <a href="#">Cont.Cas(C)/58/2022</a>	ATUL BASUMATARY <b>Versus</b> SHANTANU P. GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR. S BORA (r-1) MR P NAYAK (r-1)
40	<a href="#">Arb.P./22/2023</a>	M/S. JCL INFRA PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND ANR	MR. R A CHOUDHURY MS S S ZIA	MR H GUPTA DY.S.G.I.
41	<a href="#">Arb.P./32/2023</a>	BASANTA KUMAR GOGOI <b>Versus</b> JITU MONI MEDHI	MR R SENSUA G KAUSHIK	
42	<a href="#">Cont.Cas(C)/363/2023</a> FIXED	PRADIP KUMAR DAS <b>Versus</b> CHANDAN SHARMA AND 3 ORS	MR. A DHAR MD F FARIDI	MR. B GOGOI
	<b>WITH</b> <a href="#">Cont.Cas(C)/364/2023</a>	PRADIP KUMAR DAS <b>Versus</b> CHANDAN SHARMA AND 3 ORS	MR. A DHAR MD F FARIDI	MR. B GOGOI

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGOHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday, 1st March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/111/2024</a>	MRIDUL CHOUDHURY <b>Versus</b> UTPALA KAUR	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. S D ROY	
	<b>WITH</b> <a href="#">I.A.(Civil)/619/2024</a> <b>in</b> Cont.Cas(C)/111/2024	MRIDUL CHOUDHURY <b>Versus</b> UTPALA KAUR	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. S D ROY	
<b>ADMISSION</b>				
2	<a href="#">CRL.A(j)/6/2024</a>	KOLIRAM MUDOI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
3	<a href="#">CRL.A(j)/7/2024</a>	RATAN BASUMATARY <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
4	<a href="#">CRL.A(j)/8/2024</a>	DEEPLYOTI DEKA @ PUSKU <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
5	<a href="#">Crl.A./55/2024</a>	AZMAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
<b>ORDERS</b>				
6	<a href="#">Crl.A./59/2023</a> WITH OFFICE NOTE, FIXED	THE STATE (NATIONAL INVESTIGATION AGENCY) <b>Versus</b> ABDUL RAHIM AND ANR.		MR. D HUSSAIN (r-1,2) MR. R A MAZUMDER (r-1,2)
7	<a href="#">CRL.A(j)/133/2023</a> WITH LCR 4 FILES	BISWAJIT BAKTI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1135/2023</a> <b>in</b> CRL.A(j)/133/2023	BISWAJIT BAKTI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
8	<a href="#">I.A.(Crl.)/192/2024</a> <b>in</b> Crl.A./11202/2023	TARUN RABHA @ TAUKEYWAY HAZOWARY @ TAKOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	

**WITH**[Crl.A./11202/2023](#)

(Filing Number)

TARUN RABHA @ TAUKEYWAY HAZOWARY MS. T SOM  
@ TAKOI**Versus**

THE STATE OF ASSAM AND ANR. B

**WITH**[I.A.\(Crl.\)/11203/2023](#)

(Filing Number)

TARUN RABHA @ TAUKEYWAY HAZOWARY MS. T SOM  
@ TAKOI**Versus**

THE STATE OF ASSAM AND ANR. B

9 [I.A.\(Crl.\)/201/2024](#)  
in CRL.A(J)/1311/2024

RAJKIARN KHODAL

MR. B HALDAR (LEGAL AID PP, ASSAM  
COUNSEL)**Versus**

THE STATE OF ASSAM AND ANR.

**WITH**[CRL.A\(J\)/1311/2024](#)

(Filing Number)

RAJKIARN KHODAL

MR B TALUKDAR

**Versus**

THE STATE OF ASSAM AND ANR. A

**WITH**[I.A.\(Crl.\)/1313/2024](#)

(Filing Number)

RAJKIARN KHODAL

MR B TALUKDAR

**Versus**

THE STATE OF ASSAM AND ANR. A

**HEARING**10 [Crl.A./127/2019](#)  
WITH LCR 4 FILES, P.B.-2

ISMAIL HUSSAIN

MR M H AHMED

PP, ASSAM

**Versus**

THE STATE OF ASSAM AND ANR

MD. A. HUSSAIN

11 [I.A.\(Crl.\)/808/2023](#)  
WITH LCR 4 FILES, P.B.-2  
in Crl.A./86/2023

RATAN DAS

MR D CHAKRABORTY

PP, ASSAM

**Versus**

THE STATE OF ASSAM AND ANR.

MR. A AHMED

MR. I U CHOWDHURY

MS R DEKA

**WITH**[Crl.A./86/2023](#)KANAKLATA DAS @ KANAKPRABHA AND  
ANR.

MR H R A CHOUDHURY

PP, ASSAM

**Versus**

THE STATE OF ASSAM AND ANR.

MR D CHAKRABORTY

MR. A AHMED

MR. I U CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,1st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/494/2024</a> FIXED	THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE, CUSTOMS <b>Versus</b> CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND ANR	MR. S C KEYAL (SC, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS)	
2	<a href="#">WP(C)/703/2024</a> FIXED	M/S S3 ENTERPRISE AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	SC, GST DY.S.G.I.
3	<a href="#">WP(C)/756/2024</a> FIXED	MD. LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	RUBI GOGOI MR. R B PHOOKAN R SARMAH	GA, ASSAM SC, GAD SC, REVENUE
4	<a href="#">WP(C)/774/2024</a> FIXED	SAMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I S MAZUMDAR	GA, ASSAM
5	<a href="#">WP(C)/809/2024</a> FIXED	NARENDRA NAMASUDRA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM SC, P H E
6	<a href="#">WP(C)/848/2024</a> FIXED	DR. RANABIR PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/917/2024</a> FIXED	BIPUL DAS AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N C DAS MR. S K SINGHA	MR. D C BORAH DY.S.G.I.
8	<a href="#">WP(C)/993/2024</a> FIXED	MOZIRAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE
9	<a href="#">WP(C)/1092/2024</a>	SHAMIM AHMED <b>Versus</b> JUBIN SULTANA AHMED	MR. G K GUPTA	
10	<a href="#">WP(C)/1097/2024</a>	BIBIKA BRAHMA AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	SC, HEALTH
11	<a href="#">WP(C)/1099/2024</a>	RATNA KANTA NATH AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR M.J. BHARALI	GA, ASSAM SC, NHAI SC, NHIDC SC, REVENUE

12	<a href="#">WP(C)/1101/2024</a>	ABDUL LOTIF <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, FINANCE
13	<a href="#">WP(C)/1111/2024</a>	MAKTAB HUSSAIN CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR F Z MAZUMDER	DY.S.G.I.
14	<a href="#">WP(C)/1116/2024</a>	JUGAL KISHOR LAHATI AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, REVENUE
15	<a href="#">WP(C)/1127/2024</a>	TOWAJ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A T M HUSSAIN	GA, ASSAM SC, HEALTH
16	<a href="#">WP(C)/1130/2024</a>	PURAN CHANDRA DAS @ PURAN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
17	<a href="#">WP(C)/1136/2024</a>	M/S FRONTIER CONSTRUCTION COMPANY <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, GST DY.S.G.I.
18	<a href="#">WP(C)/1143/2024</a>	ANANTA KUMAR BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K BHATTACHARYYA	GA, ASSAM SC, REVENUE
19	<a href="#">WP(C)/1157/2024</a>	NIRANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	GA, ASSAM SC, FOREST SC, GMC
20	<a href="#">WP(C)/1165/2024</a>	AJANTA BORDOLOI GAYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MR. B CHETRI	GA, ASSAM SC, FINANCE SC, REVENUE
21	<a href="#">WP(C)/1170/2024</a>	M/S BASANTIPUR TEA COMPANY PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS	MR. S C KEYAL
<b>ORDER (STAY VACATING)</b>				
22	<a href="#">I.A.(Civil)/340/2024</a> FIXED in <a href="#">WP(C)/6742/2023</a> <b>WITH</b> <a href="#">WP(C)/6742/2023</a>	CANARA BANK AND 4 ORS <b>Versus</b> NALINA T  NALINA T <b>Versus</b> CANARA BANK AND 4 ORS	SC, CANARA BANK  MR B D DAS S CHANDA MRS R DEKA MR D BANIA MR. S R ISLAM MS. D PARBIN	MR B D DAS MR D BANIA  SC, CANARA BANK
<b>ADMISSION</b>				
23	<a href="#">WP(C)/4269/2022</a> FIXED	M/S SHAARC PROJECTS LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P N SHARMA	SC, GST MR. K GOGOI ASSTT.S.G.I. SC, FINANCE
24	<a href="#">WP(C)/5809/2023</a> B/O	SANDIPON GHOSH AND 16 ORS <b>Versus</b> THE GAUHATI HIGH COURT	MR D K DAS MR H BETALA MR C KUMAR	SC, GHC
25	<a href="#">WP(C)/7046/2023</a> FIXED	DHANJIT KUMAR PATHAK <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
26	<a href="#">WP(C)/7143/2023</a> FIXED	BIKROM SINGHA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
27	<a href="#">WP(C)/7287/2023</a> FIXED	NAGESWAR BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S DAS MD A S AHMED	GA, ASSAM MS. P R MAHANTA (R-1)

28	<a href="#">WP(C)/7364/2023</a> FIXED	CHITTARANJAN BARUAH <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. B K MAHAJAN MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM MR. B GOSWAMI (ADDL. ADV. GENERAL, ASSAM) SC, NHAI MRS. R DEVI MRS. R DEVI DY.S.G.I. SC, NHIDC SC, REVENUE
29	<a href="#">WP(C)/188/2024</a> CAVT. NO.00672/024, FIXED	SMTI. RITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	GA, ASSAM MS. P BHATTACHARYA (FOR CAVEATOR) MS P SARMA (FOR CAVEATOR) SC, FOREST SC, PCB
30	<a href="#">WP(C)/226/2024</a> FIXED	JUBAID AHMED KHAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR M K DAS MR H A RASHID	GA, ASSAM
31	<a href="#">WP(C)/550/2024</a> FIXED	METROPOLITAN TRANSPORT ASSOCIATION GUWAHATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. A SARMAH MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, TRANSPORT DEPARTMENT, ASSAM
<b>ORDERS</b>				
32	<a href="#">Cont.Cas(C)/53/2024</a> FIXED	LADI STEEL INDUSTRIES PRIVATE LTD <b>Versus</b> DIPANKAR DUTTA	MS M HAZARIKA	

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
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18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:15 PM

### [ For Friday, 1st March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/7030/2023</a> FIXED	RUMI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	GA, ASSAM SC, AG SC, FINANCE
2	<a href="#">WP(C)/772/2024</a> FIXED	SABITRI DEKA @ SABITRI DAS AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG (A AND E) SC, HEALTH SC, FINANCE
<b>ADMISSION</b>				
3	<a href="#">WP(C)/5177/2016</a> FIXED	ON THE DEATH OF SMT. CHANDRA LATA SARMA HER LEGAL HEIRS- MRS. DIPAMONI SHARMA AND 2 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. B K BHATTACHARJEE DR. R SARMAH MS. N BARMAN MS. P SAHA	C.G.C. MR. S S ROY ASSTT.S.G.I.
4	<a href="#">WP(C)/6942/2017</a> FIXED	BIREN CH. DEKA and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. S CHAKRABORTY MR. B DAS MR. B BHUYAN	GA, ASSAM SC, AG MR. R K TALUKDAR SC, FINANCE
<b>WITH</b>				
5	<a href="#">WP(C)/6895/2017</a>	BOGI RAM SAIKIA and 8 ORS. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. B DAS MR. S CHAKRABARTY MR. B BHUYAN	GA, ASSAM SC, AG SC, FINANCE
6	<a href="#">WP(C)/3071/2018</a> FIXED	RAJIM UDDIN MIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	ASSTT.S.G.I. SC, U G C
7	<a href="#">WP(C)/285/2019</a> FIXED	CHANDAN KUMAR ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA

8	<a href="#">WP(C)/5782/2020</a> FIXED	G4S SECURE SOLUTIONS PVT. LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. B D DEKA MR D BHUYAN MS R GANGAWAT	GA, ASSAM
	<b>WITH</b>			
9	<a href="#">WP(C)/5752/2021</a>	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R K BHATRA MR. B D DEKA MR D BHUYAN MR A BHATRA	GA, ASSAM
	<b>WITH</b>			
10	<a href="#">WP(C)/4096/2022</a>	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR A BHATRA	GA, ASSAM
	<b>WITH</b>			
11	<a href="#">WP(C)/3556/2023</a>	G4S SECURE SOLUTIONS (INDIA) PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR. M DAS MR A BHATRA MR A DEKA	GA, ASSAM
	<b>WITH</b>			
12	<a href="#">WP(C)/301/2024</a>	G4S SECURE SOLUTIONS (INDIA) PVT. LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HUJURI MR A BHATRA	GA, ASSAM
13	<a href="#">WP(C)/1493/2022</a> FIXED	FORCE NO. 031512769 CT/DVR JOHIRUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA	MR. S S ROY (FOR ALL RESPONDENTS) ASSTT.S.G.I.
14	<a href="#">WP(C)/6721/2022</a> B/O	HILAL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, FINANCE SC, EDU
15	<a href="#">WP(C)/1166/2023</a> B/O	NAZRUL ISLAM AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD R ISLAM MR D N SARMA S K DAS	GA, ASSAM , MS. D.D. BARMAN (R-4) SC, SEC. EDU. SC, FINANCE MR. B. GOGOI (R-2, R-6 & R-7)
16	<a href="#">WP(C)/1518/2023</a> FIXED	MARJINA BEGUM @ MARJINA AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, P AND R.D. GA, ASSAM
17	<a href="#">WP(C)/1933/2023</a> B/O	PRABHAT DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR R S CHAUHAN	GA, ASSAM SC, AG
18	<a href="#">WP(C)/3520/2023</a> FIXED	SUSHILA DEVI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	GA, ASSAM
19	<a href="#">WP(C)/5097/2023</a> FIXED	PADUMI BALA DAS <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. K K NANDI MR. U J SAIKIA MR J C BORAH	MR. K K NANDI (R-4) MS S DEY (R-4) MS S DEY (R-4) MISS. R. DAS (R-4) MISS. R. DAS (R-4) DY.S.G.I.
20	<a href="#">WP(C)/7016/2023</a> FIXED	TAPANJIT DEKA, AFS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM SC, FINANCE
21	<a href="#">WP(C)/7453/2023</a> FIXED	GANESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM
22	<a href="#">WP(C)/7538/2023</a> FIXED	SUBRATA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, P AND R.D.
<b>ORDERS</b>				
23	<a href="#">Cont.Cas(C)/209/2019</a> FIXED	ANDIBI NATH AND 77 ORS. <b>Versus</b> PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA

24	<b>WITH</b> <a href="#">Cont.Cas(C)/86/2019</a>	HALESWARI BASUMATARY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
25	<b>WITH</b> <a href="#">Cont.Cas(C)/164/2019</a>	HASINA KHATUN AND 18 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
26	<b>WITH</b> <a href="#">Cont.Cas(C)/252/2019</a>	PANCHAMI BALA RAY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
27	<b>WITH</b> <a href="#">Cont.Cas(C)/303/2019</a>	SUNITY BRAHMA AND 66 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
28	<b>WITH</b> <a href="#">Cont.Cas(C)/333/2019</a>	PADUMI BARAH AND 23 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
29	<b>WITH</b> <a href="#">Cont.Cas(C)/340/2019</a>	PARUL DAIMARI AND 61 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
30	<b>WITH</b> <a href="#">Cont.Cas(C)/350/2019</a>	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION <b>Versus</b> PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
31	<b>WITH</b> <a href="#">Cont.Cas(C)/550/2019</a>	BHANUMATI BORO AND 54 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
32	<b>WITH</b> <a href="#">Cont.Cas(C)/452/2023</a>	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS <b>Versus</b> RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)
33	<a href="#">Crl.Pet./499/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	DIGANTA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
34	<b>WITH</b> <a href="#">Crl.Pet./1211/2022</a>	AJAY SINHA ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
35	<b>WITH</b> <a href="#">Crl.Pet./500/2023</a>	GANESH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM
36	<b>WITH</b> <a href="#">Crl.Pet./501/2023</a>	MRIDUL SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R S MISHRA MS M NIROLA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024



8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
11)	MR. N ALAM	22-02-2024	To	01-03-2024
12)	MR. R L YADAV	26-02-2024	To	01-03-2024
13)	MS. K YADAV	26-02-2024	To	01-03-2024
14)	MR. J KALITA	28-02-2024	To	01-03-2024
15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGOHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,1st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/39/2010</a> (HEARING), WITH LCR	ON THE DEATH OF NAGEN BORA HIS LEGAL HEIRS BIBHA BORA (WIFE) and 2 ORS, <b>Versus</b> BHARATI BORA and 2 ORS	MR. M A SHEIKH MRN M HAZARIKA MR.U DUTTA MRJ CHUTIA	MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY
2	<a href="#">RSA/51/2010</a> (HEARING), WITH LCR	MATANGA SARKAR, <b>Versus</b> NIRMALENDU CHAKRABORTY,	MR.A K PAUL MS.J PAUL MR.P SEN MRB SARKAR	MS.B CHOUDHURY MR.S SAHU MR.N K DAS MS.P BORAH
<b>MOTION</b>				
3	<a href="#">Intest.Cas./2/2024</a>	MONOJ THAKURIA <b>Versus</b> NABIN CHOURHURY AND ANR.	MR B N SARMA MS J SARMAH MS. N BARUAH	
4	<a href="#">CRP/28/2024</a>	PANKAJ DUTTA <b>Versus</b> SHRIMANTA SANKARDEV SANGHA (MUL) AND ORS.	MR. DITUL DAS MS. A TALUKDAR MS TINLUNG	
5	<a href="#">CRP/29/2024</a>	ASHAMONI BORAH <b>Versus</b> SANJEEB KUMAR BORAH	MR J BORAH MR. K KAKOTI MR N PATIRI	
6	<a href="#">CRP(IO)/85/2024</a>	SIDDHARTHA BANERJEE AND 2 ORS. <b>Versus</b> PARSEH GOUR AND ANR	MR H DAS	
7	<a href="#">CRP(IO)/86/2024</a>	BOBA PAHAN ALIAS SUKURU PAHAN <b>Versus</b> PANCH PAHAN	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	
8	<a href="#">CRP(IO)/87/2024</a>	PHULESWARI THAKURIA AND 8 ORS. <b>Versus</b> DINANATH TALUKDAR	MR A K RAI MR B YADAV	
9	<a href="#">CRP(IO)/88/2024</a>	MUZAHAR ALI <b>Versus</b> KHOYBOR ALI AND 13 ORS	MR. P DEKA MR R HOQUE MS A KHETAWAT	
10	<a href="#">CRP(IO)/89/2024</a> CAVT. NO.02312/024,	DUKE BARUAH <b>Versus</b> SONMONI BARUAH AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	MS. A BHATTACHARYYA FOR CAVEATOR
11	<a href="#">CRP(IO)/90/2024</a>	APURBA PAUL AND ANR <b>Versus</b> MADAN SAHA AND ORS.	MR. DITUL DAS MS TINLUNG	

12	<a href="#">CRP(IO)/91/2024</a>	TROILUKYA GOHAIN BARUAH <b>Versus</b> PUTALI GOHAIN BARUAH AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA J TALUKDAR MR. R. ALI MR M BORO	
13	<a href="#">CRP(IO)/92/2024</a>	RAM KISHAN MAHESWARI <b>Versus</b> ROOPCHAND KUCHERIA AND ANR	MR. B J MUKHERJEE MS R SAHA	
14	<a href="#">CRP(IO)/93/2024</a>	HIREN KAKATI AND ANR <b>Versus</b> DIPALI DAS	MR. B PHUKAN	
<b><u>ADMISSION</u></b>				
15	<a href="#">CRP/9/2023</a>	ARUN DUBEY AND ANR <b>Versus</b> JAGAT BORAH AND 2 ORS	MR. S K DEORI MS. SOMILA MR. S KASHYAP	MR B C DAS (R-1 to 3) MS M D MEDHI (R-1 to 3) MS J KALITA (R-1 to 3)
16	<a href="#">CRP(IO)/34/2023</a>	MADHU PAUL AND 8 ORS. <b>Versus</b> MALLIKA DEB AND ANR	MR D MAZUMDER MR. D MOZUMDER MS. D DEVI MR. S BISWAS S NATH	MR H R A CHOUDHURY (r-1,2) MR F U BARBHUIYA (r-1,2) MS S DAS
17	<a href="#">CRP(IO)/123/2023</a>	HARI SANKAR MUKHERJEE <b>Versus</b> SANJEEB MUKHERJEE AND ANR	MR. A PAUL	MR. S D ROY (R-1,2) MS K DEKA (R-1,2)
18	<a href="#">Test.App./2/2024</a>	JHUNU DAS MALLIK <b>Versus</b> NARAYAN CHANDRA DAS	MR. A R SHOME MR B PUSHILAL MR I P CHHETRI	
	<b>WITH</b> <a href="#">I.A.(Civil)/600/2024</a> <b>in</b> Test.App./2/2024	JHUNU DAS MALLIK <b>Versus</b> NARAYAN CHANDRA DAS	MR. A R SHOME MR B PUSHILAL MR I P CHHETRI	
19	<a href="#">Mat.App./5/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K RAY MISS T DAS MS S ZAMAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/574/2024</a> <b>in</b> Mat.App./5/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. A K RAY MISS T DAS MS S ZAMAN	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
20	<a href="#">RSA/37/2024</a>	UPENDRA NATH BARMAN <b>Versus</b> MUNINDRA BARMAN AND ORS	MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
21	<a href="#">RSA/38/2024</a>	BIJOY SEN <b>Versus</b> ASWANI KUMAR VERMA	MR. K K DEY MR V K BAROOAH	
<b><u>ORDERS</u></b>				
22	<a href="#">I.A./221/2016</a> <b>in</b> RSA/261978/2015	TANKA PRASAD KACHARI and ANR, <b>Versus</b> SMT. INDIRA KACHARI and ANR,	MR.M DAS MR.B D DEKA	
	<b>WITH</b> <a href="#">RSA/261978/2015</a> (Filing Number)	SRI TANKA PRASAD KACHARI and ANR <b>Versus</b> SMT INDIRA KACHARI and ANR		
23	<a href="#">RSA/253/2016</a>	ON THE DEATH OF APPELANT (SHRI SITESH DAS) HIS LEGAL HEIRS AND ORS. <b>Versus</b> ON THE DEATH OF JYOTIRMOY DAS HIS LEGAL HEIRS SMTI DEVI DAS and 9 ORS	MR. N DHAR MR .B MALAKAR MR. T U LASKAR	
24	<a href="#">I.A.(Civil)/2825/2018</a> <b>in</b> RSA/220/2018	PRAVAT DAS @ HIRA @ MEDHI AND 8 ORS <b>Versus</b> SMTI JINTI MEDHI @ DAS	MR. A K PURKAYASTHA MR. S SHARMA MR. S K SAHA	
	<b>WITH</b> <a href="#">RSA/220/2018</a>	PRAVAT DAS @ HIRA @ MEDHI AND 8 ORS <b>Versus</b> SMTI JINTI MEDHI @ DAS	MR. A K PURKAYASTHA MR. S SHARMA MR. S K SAHA	

25	<a href="#">RSA/112/2019</a>	SRI RAJIB ALI <b>Versus</b> TARJEN ALI AND 2 ORS.	MR. A TALUKDAR MR. SHEELADITYA	MR. SURAJIT DAS(R-1 TO 3) A W AMAN(R-1 TO 3) MS SURAYA RAHMAN(R-1 TO 3) MR SARFRAZ NAWAZ (R-1 TO 3) MR S A BARBHUYAN(R-1 TO 3)
	<b>WITH</b> <a href="#">I.A.(Civil)/1910/2019</a> <b>in</b> RSA/112/2019	SRI RAJIB ALI <b>Versus</b> TARJEN ALI AND 2 ORS	MR. A TALUKDAR MR. SHEELADITYA	
26	<a href="#">RSA/158/2019</a>	SRI AMULYA KALITA <b>Versus</b> SMTI. DEEPALI KALITA AND 5 ORS.	MR P K KALITA MR. N DAS MR. K R BOROOAH	MR H K SARMA MR. R B PHOOKAN (R-1) R SARMAH (R-1) MD A S AHMED (r-5) MS M KAKOTY (R-1) MR K J HAZARIKA (R-1) SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/2511/2019</a> <b>in</b> RSA/158/2019	SRI AMULYA KALITA <b>Versus</b> SMTI. DEEPALI KALITA AND 5 ORS.	MR P K KALITA MR. N DAS MR. K R BOROOAH	SC, GMC
27	<a href="#">RSA/272/2019</a>	MD. SAMSUL ALI AND 5 ORS. <b>Versus</b> SRI MANESWAR DAS @ SEAL AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. Y S MANNAN (R-1) MS N DEKARAJA (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/4139/2019</a> <b>in</b> RSA/272/2019	MD. SAMSUL ALI AND 5 ORS <b>Versus</b> SRI MANESWAR DAS @ SEAL AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	
28	<a href="#">I.A.(Civil)/1130/2020</a> <b>in</b> RSA/4655/2020	DIVISIONAL MANAGER (AREA MANAGER ) FOOD CORPORATION OF INDIA <b>Versus</b> SHRI ALTAF HUSSAIN @ ALTAFUR RAHMAN AND 5 ORS	MR B K SINGH	MR. S C BISWAS MR. P S BISWAS MR. T R GOGOI(R-2,3,4)
	<b>WITH</b> <a href="#">RSA/4655/2020</a> (Filing Number)	DIVISIONAL MANAGER (AREA MANAGER ) FOOD CORPORATION OF INDIA <b>Versus</b> SHRI ALTAF HUSSAIN @ ALTAFUR RAHMAN AND 5 ORS (F)		
29	<a href="#">RSA/74/2021</a>	AKBAR ALI <b>Versus</b> MUNSER ALI AND 8 ORS.	DR. B AHMED MR. N DHAR MR. N HAQUE MR M HUSSAIN	MR M AHMED MR. A HUSSAIN
30	<a href="#">Cont.Cas(C)/119/2021</a>	DR. BHAGAWATI PRASAD TODI <b>Versus</b> DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
31	<a href="#">I.A.(Civil)/1101/2021</a> <b>in</b> RSA/132/2013	RAFIQUE UDDIN LASKAR AND 9 ORS. <b>Versus</b> HAMIDA BEGUM LASKAR AND 8 ORS.	MR. I ALAM MR. T SK	
	<b>WITH</b> <a href="#">RSA/132/2013</a>	RAFIQUE UDDIN LASKAR and 9 ORS. <b>Versus</b> MUSTT. HAMIDA BEGUM LASKAR and 8 ORS.	MR.P ROY MR.I ALAM MR.T SK	MS.A BEGUM MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM

32	<a href="#">RSA/158/2022</a>	AZIR UDDIN BARBHUIYA AND 8 ORS. <b>Versus</b> HIFJUR RAHMAN LASKAR AND 12 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. M H RAJBARBHUIYAN (R-1 TO 13,14-19) MRS. R CHETRI (R-1 TO 13,14-19) MS. S RASUL (R-1 TO 13,14-19)
	<b>WITH</b> <a href="#">I.A.(Civil)/3287/2022</a> <b>in</b> RSA/158/2022	AZIR UDDIN BARBHUIYA AND 8 ORS. <b>Versus</b> HIFJUR RAHMAN LASKAR AND 12 ORS. E	MS. R CHOUDHURY MR. A H M R CHOUDHURY	
33	<a href="#">RSA/183/2022</a>	KHANIKAR TEA ESTATE PVT. LTD. AND ANR. <b>Versus</b> SRI SRIDAKHINPAT SATRA AND ANR.	MR Z MUKIT MR. A SATTAR MR. A SARMA MR. LENTSO	MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3642/2022</a> <b>in</b> RSA/183/2022	KHANIKAR TEA ESTATE PVT. LTD. AND ANR. <b>Versus</b> SRI SRIDAKHINPAT SATRA AND ANR.	MR Z MUKIT MR. A SATTAR MR. A SARMA MR. LENTSO	
34	<a href="#">Mat.App./20/2023</a> WITH LCR	XXXX XXXX <b>Versus</b> XXXX XXXX	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR. K M HALOI MR. B BISHAYA
35	<a href="#">RSA/38/2023</a>	ABBAS ALI AND ORS. <b>Versus</b> ANSER ALI AND 10 ORS .	MR. A C SARMA MR G BHARADWAJ MR. K MOHAMMED MR N BRAHMA	MR. N HAQUE (R1-R9, R11) MR. A K AZAD (R1-R9, R11) MR. S R BARBHUIYA (R1- R9, R11) MR M HUSSAIN (R1-R9, R11)
36	<a href="#">RFA/42/2023</a>	NTPCL BONGAIGAON THERMAL POWER STATION <b>Versus</b> M/S BUILDWORTH PRIVATE LTD AND ANR.	MR. D GOSWAMI MR N K KASHYAP MS P MEDHI	MR. A DAS (R-1) MS. M BHATTACHARJEE (R- 2) R SARMAH (R-1) MR. N I KHAN (R-1) MS M KAKOTY (R-1) MS. P DASGUPTA (R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/3165/2023</a> <b>in</b> RFA/42/2023	NTPCL BONGAIGAON THERMAL POWER STATION <b>Versus</b> M/S BUILDWORTH PRIVATE LTD AND ANR.	MR. D GOSWAMI MR N K KASHYAP MS P MEDHI	
37	<a href="#">RFA/43/2023</a>	NTPCL, BONGAIGAON THERMAL POWER STATION <b>Versus</b> M/S BUILDWORTH PRIVATE LIMITED AND ANR.	MR. D GOSWAMI MR N K KASHYAP MS P MEDHI	MR. A DAS (R-1) MS. M BHATTACHARJEE (R- 2) R SARMAH (R-1) MR. N I KHAN (R-1) MS M KAKOTY (R-1) MS. P DASGUPTA (R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/3175/2023</a> <b>in</b> RFA/43/2023	NTPCL BONGAIGAON THERMAL POWER STATION <b>Versus</b> M/S BUILDWORTH PRIVATE LIMITED AND ANR.	MR. D GOSWAMI MR N K KASHYAP MS P MEDHI	
38	<a href="#">RFA/44/2023</a>	NTPCL, BONGAIGAON THERMAL POWER STATION <b>Versus</b> M/S BUILDWORTH PRIVATE LIMITED AND ANR.	MR. D GOSWAMI MR N K KASHYAP	MR. A DAS (R-1) MS. M BHATTACHARJEE (R- 2) R SARMAH (R-1) MR. N I KHAN (R-1) MS M KAKOTY(R-1) MS. P DASGUPTA (R-2)

	<b>WITH</b> <a href="#">I.A.(Civil)/3190/2023</a> in RFA/44/2023	NTPCL, BONGAIGAON THERMAL POWER STATION <b>Versus</b> M/S BUILDWORTH PRIVATE LIMITED AND ANR.	MR. D GOSWAMI MR N K KASHYAP	
39	<b>WITH</b> <a href="#">RFA/47/2023</a>	NTPCL BONGAIGAON THERMAL POWER STATION <b>Versus</b> M/S BUILDWORTH PRIVATE LTD AND ANR.	MR. D GOSWAMI MR N K KASHYAP MS. P MEDHI	MR. A DAS (R-1) R SARMAH (R-1) MR. N I KHAN (R-1) MS M KAKOTY (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/3302/2023</a> in RFA/47/2023	NTPCL BONGAIGAON THERMAL POWER STATION <b>Versus</b> M/S BUILDWORTH PRIVATE LTD AND ANR.	MR. D GOSWAMI MR N K KASHYAP MS. P MEDHI	
40	<a href="#">FAO/46/2023</a>	DHANJIT DAS AND ANR. <b>Versus</b> DWIJENDRA NATH DAS AND 2 ORS.	MR R SENSUA	MR U DAS MR. S SAIKIA
	<b>WITH</b> <a href="#">I.A.(Civil)/2197/2023</a> in FAO/46/2023	DHANJIT DAS AND ANR. <b>Versus</b> DWIJENDRA NATH DAS AND 2 ORS.	MR R SENSUA	
41	<a href="#">MC/50/2023</a> in RSA/6395/2019	LUIT BARMAN AND ANR <b>Versus</b> ON THE DEATH OF ISHWAR DUTTA, HIS LEGAL HEIRS AND LEGAL REPRESENTATIVES AND ORS.	MR G BHARADWAJ MR N BRAHMA	
	<b>WITH</b> <a href="#">RSA/6395/2019</a> (Filing Number)	SRI LUIT KUMAR BARMAN AND ANR <b>Versus</b> ON THE DEATH OF ISHWAR DUTTA HIS LEGAL HEIRS AND 7 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/1703/2023</a>	LUIT BARMAN AND ANR <b>Versus</b> ON THE DEATH OF ISHWAR DUTTA, HIS LEGAL HEIRS AND LEGAL REPRESENTATIVES AND ORS.	MR G BHARADWAJ MR N BRAHMA	
42	<a href="#">CRP(IO)/189/2023</a>	RAVINDER PAL SINGH SAHNI <b>Versus</b> RAVINDER SINGH	MR. R K BHUYAN MR. D K DAS MR. M KASHYAP	MR B PATHAK MR. B BARMAN
43	<a href="#">CRP(IO)/362/2023</a>	ON THE DEATH OF SANTU THAPA, HER LEGAL HERIS AND ANR <b>Versus</b> PURNIMA RONGHANGPI AND ANR	MR. B PHUKAN MR. P KR KALITA	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MS N BEGUM MR S GAUTAM
44	<a href="#">I.A.(Civil)/1719/2023</a> in RSA/172/2018	MD ATOB ALI <b>Versus</b> ON THE DEATH OF RESPONDENT NO. 1 HIS LEGAL HEIRS AND ORS	MR K TALUKDAR	
	<b>WITH</b> <a href="#">RSA/172/2018</a>	MD ATOB ALI <b>Versus</b> MD DHANIA SEIKH AND 5 ORS	MR. B C TALUKDAR MR. P CHAKRABORTY MS. B SHARMA	
45	<a href="#">I.A.(Civil)/2328/2023</a> in RSA/9283/2023	MD LIYAKAT ALI <b>Versus</b> MD. MARTUJA ALI	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	
	<b>WITH</b> <a href="#">RSA/9283/2023</a> (Filing Number)	LIYAKAT ALI <b>Versus</b> MARTUJA ALI B	MR. I CHOUDHURY	
46	<a href="#">I.A.(Civil)/3007/2023</a> WITH LCR in RSA/231/2019	SAMBHU CHARAN BARMAN, <b>Versus</b> ON THE DEATH OF MANGAL SINGH BORO	MR. A C SARMA	

	<b>WITH</b> <a href="#">RSA/231/2019</a>	SAMBHU CHARAN BARMAN <b>Versus</b> SANI RAM BORO	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3008/2023</a> in RSA/231/2019	SAMBHU CHARAN BARMAN <b>Versus</b> ON THE DEATH OF MANGAL SINGH BORO	MR. A C SARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3009/2023</a> in RSA/231/2019	SAMBHU CHARAN BARMAN <b>Versus</b> ON THE DEATH OF MANGAL SINGH BORO	MR. A C SARMA	
47	<a href="#">I.A.(Civil)/68/2024</a> WITH LCR in RFA/36/2018	SMTI. MANJU DEVI JAIN AND 2 ORS. <b>Versus</b> M/S BAROOWA BROTHERS PVT LTD AND 7 ORS.	MR. O P BHATI MR. P SARMA	MR. R DUBEY
	<b>WITH</b> <a href="#">RFA/36/2018</a>	JIWAN MAL JAIN <b>Versus</b> M/S BAROOWA BROTHERS PVT LTD	MR. O P BHATI MR. T C DAS MR. P SARMA	MR. R MAZUMDAR (R1) MR. R DUBEY MR H BEZBARUA (R1) MR. U SARMA (R1) MS. P BARMAN (R1) FOR CAVEATOR MRS. N RAHMAN
48	<b>WITH</b> <a href="#">RFA/64/2018</a>	SRI JIWAN MAL JAIN <b>Versus</b> M/S BAROOWA BROTHERS PVT LTD AND 7 ORS	MR. O P BHATI MR. P SARMA MR. S KHAN	MR. R MAZUMDAR (R1) MRS P RAI (R1) MR. R DUBEY MR. R DUBEY MR H BEZBARUA (R1) MR. U SARMA (R1) MS. A B KAYASTHA (R2, R3, R5) MR. A N I HUSSAIN (R2, R3, R5) MS. P K DEVI (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/69/2024</a> in RFA/64/2018	SMTI. MANJU DEVI JAIN AND 2 ORS. <b>Versus</b> M/S BAROOWA BROTHERS PVT LTD AND 7 ORS	MR. O P BHATI MR. P SARMA	MR. R DUBEY
49	<a href="#">I.A.(Civil)/572/2024</a> in Test.Cas./1332/2024	BINDU DUTTA AND 2 ORS. <b>Versus</b> MALATI RANI DUTTA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	
	<b>WITH</b> <a href="#">Test.Cas./1332/2024</a> (Filing Number)	BINDU DUTTA AND 2 ORS <b>Versus</b> MALATI RANI DUTTA AND 5 ORS E	MR. A R SIKDAR	
50	<a href="#">I.A.(Civil)/576/2024</a> in FAO/9/2024	RINI BHARALI <b>Versus</b> MALA BHARALI DAS AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY N CHAUDHURY MR A BHATRA MR A DEKA	
	<b>WITH</b> <a href="#">FAO/9/2024</a>	RINI BHARALI <b>Versus</b> MALA BHARALI DAS ANDANR	MR. B D DEKA MR. M DAS N CHAUDHURY N CHAUDHURY MR A BHATRA MR A DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/339/2024</a> in FAO/9/2024	RINI BHARALI <b>Versus</b> MALA BHARALI DAS ANDANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	

WITH  
[I.A.\(Civil\)/575/2024](#)  
in FAO/9/2024

RINI BHARALI  
**Versus**  
MALA BHARALI DAS AND ANR

MR. B D DEKA  
MR. M DAS  
N CHAUDHURY  
N CHAUDHURY  
MR A BHATRA  
MR A DEKA

51 [I.A.\(Civil\)/606/2024](#)  
in LA.App./2072/2024

KUNDANMAL BAID AND 6 ORS  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR. O P BHATI  
MR T C DAS  
MR. P SARMA  
S. K. GUPTA  
MR. R BHAGAWATI

GA, ASSAM

WITH  
[LA.App./2072/2024](#)  
(Filing Number)

KUNDANMAL BAID AND 6 ORS  
**Versus**  
THE STATE OF ASSAM AND 2 ORS B

MR. O P BHATI

52 [I.A.\(Civil\)/608/2024](#)  
in RFA/15942/2023

THE GENERAL MANAGER BARAK VALLEY  
ZONE AND 5 ORS  
**Versus**  
ON THE DEATH OF FARUK AHMED  
LASKAR @ FARUK UDDIN LASKAR, S/O  
LATE MASABBIR ALI LASKAR,

MR. B D DEKA  
MR. M DAS  
N CHAUDHURY  
MR A BHATRA  
MR A DEKA

WITH  
[RFA/15942/2023](#)  
(Filing Number)

THE GENERAL MANAGER BARAK VALLEY  
ZONE AND 5 ORS

MR. B D DEKA

**Versus**  
ON THE DEATH OF FARUK AHMED  
LASKAR @ FARU UDDIN LASKAR AND  
ORS B

**STAY MATTERS**

53 [CRP\(IO\)/46/2023](#)

JUNAKI NAGAR NAMGHAR PARISALANA  
SAMMITTEE  
**Versus**  
PIYALI DAS AND ANR

MR. P D NAIR  
MR. A CHETRY  
MR G ALAM  
MR. H ROHMAN  
MR S R A NASER

MR. U DUTTA (R-1)  
B DUTTA (R-1)

54 [CRP\(IO\)/256/2023](#)

AMINUL HAQUE LASKAR AND 7 ORS  
**Versus**  
JOYNAL ABEDIN LASKAR AND ANR

MR M J QUADIR  
MR S S ISLAM  
MS S AHMED

MR. N H BARBHUIYA (r-1,2)  
MS. N.A. LASKAR (r-1,2)  
MS. S. DEY (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
11)	MR. N ALAM	22-02-2024	To	01-03-2024
12)	MR. R L YADAV	26-02-2024	To	01-03-2024
13)	MS. K YADAV	26-02-2024	To	01-03-2024
14)	MR. J KALITA	28-02-2024	To	01-03-2024
15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGHAIN	27-02-2024	To	04-03-2024







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday, 1st March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./577/2024</a>	SOFIQL ISLAM @ SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
2 <a href="#">Bail Appln./579/2024</a>	MONJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
3 <a href="#">Bail Appln./584/2024</a>	AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
4 <a href="#">Bail Appln./588/2024</a>	NAUSAD ALI @ NAVED ALI <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD H R KHAN	PP, ASSAM
5 <a href="#">Bail Appln./589/2024</a> B/O	SHRI LAKSHYA JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS N MAHANTA	PP, ASSAM
6 <a href="#">Bail Appln./592/2024</a>	SAHIL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. C K NATH MR. S MUNIR	PP, ASSAM
7 <a href="#">Bail Appln./593/2024</a>	SMTI. RITUSHREE KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
<b>MOTION</b>			
8 <a href="#">AB/364/2024</a> FIXED	SHAHIDUR RAHMAN @ SHAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR A BASUMATARY	PP, ASSAM
9 <a href="#">AB/519/2024</a>	MOHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
10 <a href="#">AB/521/2024</a>	RABI ALAM <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
11 <a href="#">AB/522/2024</a>	JULHAS ALI <b>Versus</b> THE STATE OF ASSAM	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM

12	<a href="#">AB/523/2024</a>	SABIR AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
13	<a href="#">AB/525/2024</a>	JAHIRUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
14	<a href="#">AB/526/2024</a>	BHABEN DOWARI <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA MR. M K GOHAIN	PP, ASSAM
15	<a href="#">AB/528/2024</a>	ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH MS A GOGOI S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

**ADMISSION**

16	<a href="#">Crl.Pet./111/2023</a> FIXED	RAKHI SINGH <b>Versus</b> PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MS S DAS MR B YADAV
<b>WITH</b>				
17	<a href="#">Crl.Pet./112/2023</a>	BLACK SHORT INDIA LTD AND 2 ORS. <b>Versus</b> PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MS S DAS (R-1)
18	<a href="#">Crl.Pet./1303/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	PARTHA PRATIM SAIKIA <b>Versus</b> POPI SAIKIA	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR B P BORAH MR P J DUTTA
19	<a href="#">Crl.Rev.P./3/2024</a> FIXED	RAJIV DAS <b>Versus</b> ARCHITA SAHA	MR. S BISWAS MR. S DUTTA MS D DEVI	MR. DILIP DEY
20	<a href="#">Crl.Pet./168/2024</a> FIXED	BIJAY GUPTA @ BIJAY KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM

**BAIL HEARING (BA)**

21	<a href="#">Bail Appln./4458/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SWARN SINGH <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
22	<a href="#">Bail Appln./4603/2023</a> FIXED	MD SADDAM <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
23	<a href="#">Bail Appln./4667/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. MITUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
24	<a href="#">Bail Appln./321/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	VIKASH KUMAR RANA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS S K DAS	P ADHIKARI (R-2) PP, ASSAM
25	<a href="#">Bail Appln./372/2024</a> FIXED	MITHUN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
26	<a href="#">Bail Appln./413/2024</a> FIXED	SANTOSH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
27	<a href="#">Bail Appln./426/2024</a> FIXED	PROTYOT PRAN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
<b>WITH</b>				
28	<a href="#">Bail Appln./277/2024</a>	HEMEN BRAHMA @ LOHIT <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
29	<a href="#">Bail Appln./450/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PABITRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	RIYAZ KHAN MR S RAHMAN	PP, ASSAM
30	<a href="#">Bail Appln./519/2024</a> FIXED	JIM KELENG <b>Versus</b> THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM

31	<a href="#">Bail.Appln./526/2024</a> FIXED	SAFIC ALAM AHMED <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
32	<a href="#">Bail.Appln./532/2024</a> FIXED	TRIDIP KALITA <b>Versus</b> THE STATE OF ASSAM	MR N G SHARMA MS N RAI MS N KHATUN R. Kr. Singh	PP, ASSAM
<b>BAIL HEARING</b>				
33	<a href="#">AB/937/2023</a> FIXED	ALTAB ALI MOULANA @ MD. ALTAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
34	<a href="#">AB/2927/2023</a> FIXED	JAYFUL NESSA <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR. R I DEWAN	PP, ASSAM
35	<a href="#">AB/3784/2023</a> FIXED	SHARMILA SINHA <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
36	<a href="#">AB/244/2024</a> FIXED	BIPLAB MANDAL <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR. U PATHAK MR N K SARMA	PP, ASSAM
37	<a href="#">AB/274/2024</a> FIXED	DR. RAJIB KUMAR MOHOTTA <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
38	<a href="#">AB/290/2024</a> FIXED	KABATULLAH KHAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
39	<a href="#">AB/302/2024</a> FIXED	JOY SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM
40	<a href="#">AB/346/2024</a> WITH OFFICE NOTE, FIXED	PABITRA KAMAN @ KAPOW <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	SPECIAL PP ASSAM
41	<a href="#">AB/356/2024</a> WITH OFFICE NOTE, FIXED	NITUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A PAUL	PP, ASSAM
42	<a href="#">AB/426/2024</a> FIXED	PARTHA PRATIM BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
43	<a href="#">AB/439/2024</a> FIXED	JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
44	<a href="#">AB/441/2024</a> FIXED	PRASENJIT DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG MR. M GOGOI	PP, ASSAM
45	<a href="#">AB/447/2024</a> FIXED	ARABINDA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
46	<a href="#">AB/491/2024</a> FIXED	SUDHAN ROY <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM	PP, ASSAM

#### **ORDERS**

47	<a href="#">Crl.Pet./240/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MADHABI DAS <b>Versus</b> JITEN DAS	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
48	<a href="#">Crl.Pet./398/2023</a> WITH LCR 6 FILES AND 2 REGISTERS, FIXED	SHRI KIRBA GEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T JINI MR. S BISWAKARMA	PP, ASSAM

49	<a href="#">Crl.Pet./529/2023</a> WITH LCR 1 FILE	PRANAB BARUAH AND 32 ORS <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND 6 ORS	MR. R P KAKOTI SR. ADV. MR. T DAS MISS A HAZARIKA MR. S SUTRADHAR	MR. S S ROY (R-5,6 AND 7) PP, ASSAM SC, CBI SC, RAILWAY
50	<a href="#">I.A.(Crl.)/552/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>in</b> Crl.A./225/2023 <b>WITH</b> <a href="#">Crl.A./225/2023</a>	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.  SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY  MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM    PP, ASSAM
51	<a href="#">I.A.(Crl.)/1088/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED <b>in</b> Crl.Pet./900/2023 <b>WITH</b> <a href="#">Crl.Pet./900/2023</a>	DANGMAN JUGLI <b>Versus</b> THE STATE OF ASSAM AND ANR.  THE STATE OF ASSAM AND ANR. <b>Versus</b> DANGMAN JUGLI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA  MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. P N GOSWAMI SC, FOREST   MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA
52	<a href="#">I.A.(Crl.)/1178/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>in</b> Crl.A./446/2023  <b>WITH</b> <a href="#">Crl.A./446/2023</a>	DOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.  DOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI  MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM    PP, ASSAM
53	<a href="#">I.A.(Crl.)/186/2024</a> CRL.A. 210/2009(D/O) <b>in</b> Crl.A./210/2009	KHALILUR RAHMAN <b>Versus</b> THE STATE OF ASSAM CBI	MR. M U MAHMUD	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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13)	MS. K YADAV	26-02-2024	To	01-03-2024
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15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,1st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>			
1 <a href="#">Bail Appln./3985/2023</a>	HARPAL SINGH <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
2 <a href="#">Bail Appln./4605/2023</a>	KRISHNA BISWAS <b>Versus</b> UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
<b>MOTION (BA)</b>			
3 <a href="#">Bail Appln./476/2024</a> FIXED	BISHNU ROY @ BIKAS AXOM @ MOON <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
<b>WITH</b>			
4 <a href="#">Bail Appln./148/2024</a>	RUPJYOTI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR SAURAV BAISHYA	PP, ASSAM
<b>WITH</b>			
5 <a href="#">Bail Appln./333/2024</a>	ASHIM ADHIKARI <b>Versus</b> THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
6 <a href="#">Bail Appln./580/2024</a>	SAMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
7 <a href="#">Bail Appln./582/2024</a>	ELIUS SANGMA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
8 <a href="#">Bail Appln./585/2024</a>	RANJIT PEGU <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR. R KONWAR	SC, FOREST
9 <a href="#">Bail Appln./586/2024</a> B/O	SURAJ SINGH <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
10 <a href="#">Bail Appln./587/2024</a>	ASHRAFUL SK <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	PP, ASSAM
11 <a href="#">Bail Appln./590/2024</a> B/O	MD HAMIDULLAH @ MD. HAMIDUL <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM

12	<a href="#">Bail Appln./591/2024</a>	MD. DILWAR KHAN @ MD. DILBAR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<b>MOTION</b>				
13	<a href="#">Crl.Pet./227/2024</a>	PRAFULLA ROY AND 3 ORS <b>Versus</b> JANAKI ROY AND ANR	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
14	<a href="#">Crl.Pet./228/2024</a>	KAILASH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	P ADHIKARI MR A K AZAD H R KHAN	PP, ASSAM
15	<a href="#">Crl.Pet./229/2024</a>	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
16	<a href="#">AB/424/2024</a> FIXED	TARUN MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	MR. I BORTHAKUR, SPL. SC, WILDLIFE
17	<a href="#">AB/520/2024</a>	ISLAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
18	<a href="#">AB/524/2024</a>	JAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
19	<a href="#">AB/527/2024</a>	BHABEN DEWARI <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
20	<a href="#">AB/532/2024</a>	NAKIBUR RAHMAN @ NEKIB RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
<b>ADMISSION</b>				
21	<a href="#">Crl.Rev.P./65/2019</a> WITH LCR 2 FILES	RAJESH DAS <b>Versus</b> DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	MR. M A ISLAM M J ABEDIN PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/149/2019</a> <b>in</b> Crl.Rev.P./65/2019	RAJESH DAS <b>Versus</b> DIGANTA SARMA AND ANR.	MR. B DEKA MR. B P CHANGMAI	PP, ASSAM
22	<a href="#">Crl.L.P./38/2022</a> WITH OFFICE NOTE <b>in</b> Crl.A./4373/2022	KAILASH JALAN <b>Versus</b> SUSHIL KUMAR VERMA	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MR B P BORAH MR P J DUTTA
	<b>WITH</b> <a href="#">Crl.A./4373/2022</a> (Filing Number)	KAILASH JALAN <b>Versus</b> SUSHIL KUMAR VERMA B	MR. S CHAMARIA	
23	<a href="#">Crl.Pet./369/2022</a> WITH LCR 1 FILE	AKKEL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD M S ALI	MR S N KRISHNATRAYA (R-2) MR R YASIN (R-2) PP, ASSAM
24	<a href="#">Crl.Rev.P./211/2023</a>	MINAKSHI BARMAN <b>Versus</b> DHANTI LASKAR AND ANR	MR. A LAL MR. A DEKA MS. S TALUKDAR	MS M D MEDHI (R-1) MS J KALITA (R-1) MR S J BARUAH (R-1) MS R BORAH (R-1) PP, ASSAM
25	<a href="#">Crl.Rev.P./328/2023</a> WITH LCR 1 FILE, B/O	KHALILUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. A SAHAD MR. ARIF AHMED MR. M H ALI	MR. N K DAS (R-2) PP, ASSAM
26	<a href="#">Crl.Rev.P./424/2023</a>	SEWALI BORAH <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, CBI
27	<a href="#">Crl.Pet./1393/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RAKMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM MR S J SHAMIM	MR. P DAIMARY(r-2) PP, ASSAM

28	<a href="#">CRL.A(J)/4/2024</a>	SURESH GOUR <b>Versus</b> THE STATE OF ASSAM  <b>BAIL HEARING (BA)</b>		PP, ASSAM
29	<a href="#">Bail Appln./2134/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	NGAMSEI HOOKIP <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
30	<a href="#">Bail Appln./2757/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KRISHNA CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORA MR. D. BORAH	PP, ASSAM
31	<a href="#">Bail Appln./4046/2023</a> FIXED	RAHUL KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
32	<a href="#">Bail Appln./4312/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAMRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
33	<a href="#">Bail Appln./4335/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	RUYEL UDDIN @ JAKIR UDDIN @ JAHIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
34	<a href="#">Bail Appln./4465/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KHALIQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
35	<a href="#">Bail Appln./4521/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SUJAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
36	<a href="#">Bail Appln./212/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	MR A N AHMED (R-2) PP, ASSAM
37	<a href="#">Bail Appln./221/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MONOJ KALITA <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
38	<a href="#">Bail Appln./289/2024</a> FIXED	HAMED KHALIFA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ	PP, ASSAM
39	<a href="#">Bail Appln./320/2024</a> FIXED	MOJIR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
40	<a href="#">Bail Appln./434/2024</a> WITH OFFICE NOTE, FIXED	ANIL YADAV <b>Versus</b> UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
41	<a href="#">Bail Appln./464/2024</a> FIXED	MAIDUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	PP, ASSAM
42	<a href="#">Bail Appln./475/2024</a> FIXED	ASHIM ADHIKARI <b>Versus</b> THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
43	<a href="#">Bail Appln./480/2024</a> FIXED	ASHIM ADHIKARI <b>Versus</b> THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
44	<a href="#">Bail Appln./483/2024</a> FIXED	ASHRAFUL HOQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
45	<a href="#">Bail Appln./487/2024</a> FIXED	SUMIT BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
46	<a href="#">Bail Appln./506/2024</a> FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MR P KATAKI MS S MOCHAHARI MR S DUTTA	PP, ASSAM



47	<a href="#">Bail Appln./542/2024</a> FIXED	BHASKAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
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**BAIL HEARING**

48	<a href="#">AB/469/2023</a> FIXED	JINTU GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
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49	<a href="#">AB/472/2023</a> FIXED	JINTU GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
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50	<a href="#">AB/3868/2023</a> FIXED	GAURANGA PANDIT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
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51	<a href="#">AB/81/2024</a> FIXED	SAMBHU RAJBHOR <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
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52	<a href="#">AB/160/2024</a> FIXED	MOJIBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
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53	<a href="#">AB/401/2024</a> FIXED	JEHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D M KHAN I AMIN	PP, ASSAM
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**ORDERS**

54	<a href="#">Crl.A./156/2023</a> WITH LCR 3 FILES	SAHIL KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K K DEKA	PP, ASSAM
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55	<a href="#">I.A.(Crl.)/786/2023</a> WITH LCR 6 FILES, FIXED <b>in</b> Crl.A./248/2022	MOHESH ORANG @ SANJAY @ MOHESH URANG <b>Versus</b> THE STATE OF ASSAM AND ANR.		PP, ASSAM
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**WITH**

[Crl.A./248/2022](#)

		MOHESH ORANG @ SANJAY @ MOHESH URANG <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J BARMAN	PP, ASSAM
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56	<a href="#">I.A.(Crl.)/847/2023</a> WITH LCR 4 FILES, FIXED <b>in</b> Crl.A./316/2022	AKTAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL	MD. A HUSSAIN (r-2) PP, ASSAM
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**WITH**

[Crl.A./316/2022](#)

		AKTAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY (P-2) MR. M U MONDAL(P-2) MR G SAIKIA MS. N NASRIN (P-2) MD. I H KHAN (P-2) MR K ISLAM (P-2) MR N G SHARMA MR A ALIM SK MR A ALIM SK MR. A W MONDAL MR. A K BHATTACHARJEE	PP, ASSAM
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57	<a href="#">I.A.(Crl.)/1108/2023</a> WITH OFFICE NOTE, LCR 3 FILES, B/O <b>in</b> Crl.A./418/2023	RAJU CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
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**WITH**

[Crl.A./418/2023](#)

		RAJU CHOUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
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58	<a href="#">Crl.Pet./1339/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	LABANYA KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MR. B CHOWDHURY	MR. B GOGOI (r-2) MR A CHALIHA (R-2) MR M BHUYAN (r-2) PP, ASSAM MR. H S BARUAH (r-2)
59	<a href="#">I.A.(Crl.)/196/2024</a> <b>in</b> Crl.Rev.P./304/2024  <b>WITH</b> <a href="#">Crl.Rev.P./304/2024</a> (Filing Number)	TAPAN KAKATI <b>Versus</b> BHANITA DAS  TAPAN KAKATI <b>Versus</b> BHANITA DAS H	MR. B CHOWDHURY  MR. B CHOWDHURY	

**HEARING**

60	<a href="#">Crl.A./112/2012</a> WITH LCR 5 FILES, P.B.-2, FIXED	MD. AHMED ALI <b>Versus</b> THE STATE OF ASSAM	MR.A K PURKAYASTHA MR.M J BARUAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
11)	MR. N ALAM	22-02-2024	To	01-03-2024
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14)	MR. J KALITA	28-02-2024	To	01-03-2024
15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,1st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-III]

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/531/2024</a>	PRADIP DEKA <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR. J HATIMURIA MR P P PHUKAN	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">WP(C)/223/2017</a>	PRANABJYOTI DAS <b>Versus</b> THE AIRPORT AUTHORITY OF INDIA and 4 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR. S BISWAS MS.U NANDA MR.P BISWAS	MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA SC, A A I
3	<a href="#">WP(C)/3790/2017</a>	NABAJYOTI DAS and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MRS. M BARMAN MR.D K SHARMA MS.J DEKA	MR.P CHAKRABORTY(R- 5 - 20) MR.A D CHOUDHURY(R- 5 - 20) MR.D CHOUDHURYR- 5 - 20 MR. P DUTTA(R- 5 - 20) SC, HEALTH & F W MRS.S SARMA
4	<b>WITH</b> <a href="#">WP(C)/2699/2017</a>	HAREKRISHNA CHOUDHURY and 15 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	SC, HEALTH
5	<a href="#">WP(C)/274/2018</a>	BHASKARJYOTI CHAKRAVARTY <b>Versus</b> UNION OF INDIA	MR H SARMA	MR G N SAHEWALLA(R-5) MR P DEKA(R-5) MD ASLAM (R-5) MD ASLAM (R-5) MRS. A GAYAN (CGC) MR. P DEKA(R-5) MR. A CHETIA(R-5) MR. A CHETIA(R-5) ASSTT.S.G.I. MR. M SAHEWALLA(R-5) MR. M SAHEWALLA(R-5)

6	<a href="#">WP(C)/294/2018</a>	PHULMATI BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR. S BASUMATARY MR S BAISHYA	GA, ASSAM MR. P K ROYCHOUDHURY (R-5) MR. P. N .GOSWAMI(SC, ENVIRONMENT & FOREST DEPARTMENT ) SC, BTC
7	<a href="#">WP(C)/357/2018</a>	PRABIR KUMAR DEBNATH @ PRABIR DEBNATH <b>Versus</b> THE STATE OF ASSAM	MS. A DEVI	MR. P N GOSWAMI (SC, PHE DEPT.) MS. A VERMA (SC, NRC) MR. D NATH (ADDL. SR. GA, ASSAM) MR J CHUTIA (SC, KAAC)
8	<a href="#">WP(C)/2159/2018</a>	PHOOLMAYA LIMBOO <b>Versus</b> COAL INDIA LTD. AND 2 ORS.	DR. R SARMAH MS. P SAHA	MR. M Z AHMED (R1-R3) MR. A M DUTTA (R1-R3) SC, COAL INDIA
9	<a href="#">WP(C)/3466/2018</a> WITH WP(C)/3460/2018 (D/O)	DAMAYANTI DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, AG SC, FINANCE
10	<a href="#">WP(C)/4821/2018</a>	SANJAY SINGH GANGOLA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN (C.G.C.) (R- 1 TO 7) ASSTT.S.G.I.
11	<a href="#">WP(C)/5056/2018</a> FIXED	SRI HEMEN CHANDRA MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B C DAS MR. U DUTTA	DR. B AHMED SC, IRRIGATION
12	<a href="#">WP(C)/6205/2018</a> FIXED	TUBLAO BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR G BAISHYA MD. A HASSAN MS. B BORA	GA, ASSAM SC, ECI
13	<a href="#">WP(C)/7759/2018</a>	SUNIL KUMAR SENAPATY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH MR. M C DAS MR. A BHATTACHARJEE	GA, ASSAM MR. P K ROY (R3) MR. S K CHAKRABORTY (R3) MR. M DUTTA (r-2) MR J MAHANTA (r-2)
14	<a href="#">WP(C)/8140/2018</a>	AMIYA DAS AND 46 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHETIA MR. A GOYAL MR A CHOUDHURY	SC, HEALTH
15	<a href="#">WP(C)/7559/2019</a>	SUREN SAIKIA AND 8 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 5 ORS.	MR. R K TALUKDAR MR. R BORO MR. C BARUAH	SC, APDCL
16	<a href="#">WP(C)/7569/2019</a>	HITENDRA NATH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR W ISLAM	SC, HEALTH
17	<a href="#">WP(C)/7594/2019</a>	NASIRA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM
18	<a href="#">WP(C)/7853/2019</a>	KAMAL CHANDRA BORAH @ KAMAL BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D R SAIKIA MR. B D GOSWAMI	GA, ASSAM SC, AG SC, IRRIGATION
19	<a href="#">WP(C)/5309/2020</a> FIXED	PRAHLAD DAS AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1441/2021</a> <b>in</b> WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M P SARMA MR. M P SARMA MR. A BORO	GA, ASSAM
20	<a href="#">Review.Pet./6/2021</a> FIXED, WITH WP(C)/504/2014 (D/O)	C CHANDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. R K D CHOUDHURY, D.S.G.I. MR. R K TALUKDAR(R-6) ASSTT.S.G.I.

21	<a href="#">WP(C)/372/2023</a> FIXED	DEWAN JEHERUL BASHED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D SARMAH S. J. SAHARIAH	GA, ASSAM , MR. J.K. PARAJULI, (R-2 TO 4) MR. J HANDIQUE, REVENUE & DISASTER MANAGEMENT DEPTT. (R-1) MR. R ALI (R5) MR M SHELM (R5) MR. N HOSSAIN (R-5) MR H A AHMED (R5)
22	<a href="#">WP(C)/4972/2023</a> B/O	RAJU THAKUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR. R SALOI MR. S BORTHAKUR MR H AGARWAL	GA, ASSAM
23	<a href="#">WP(C)/7096/2023</a> B/O	TRIDIB TALUKDAR AND 189 ORS. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. M HUSSAIN S W HUSSAIN	GA, ASSAM SC, FINANCE DEPTT. SC. WATER RESOURCE DEPTT.
<b>ORDERS</b>				
24	<a href="#">Cont.Cas(C)/90/2017</a> FIXED	SODOU ASOM JANA SHASTHYA ROKSHOK SONTHA <b>Versus</b> SAMIR KUMAR SINHA, I.A.S.	MR.M AHMED MS. S NAZNEEN MR.P SARMA	MR B GOGOI MR. K M HASSAN SC, HEALTH
25	<a href="#">Cont.Cas(C)/145/2017</a> FIXED	BIDYUT BHATTACHARJEE <b>Versus</b> MRS. L. SWEETY CHANGSAN and 4 ORS	MR.B K DAS MR.A S DHILLON MR. P NEOG	MR.M BHAGABATI(R-1) MSG BORA(R-1) MR. T C CHUTIA MS.M BHATTACHARJEE(R-3) MS.B DEKAR-3 ADDL. SR. GA, ASSAM
26	<a href="#">WP(C)/323/2018</a>	BSF NO 837000376EX-HC DHANIRAM BORO <b>Versus</b> THE UNION OF INDIA	MR. S C BISWAS J BORAH MR R KARIM MS. U NANDA	MRS. A GAYAN MR. M PHUKAN,CGC. R ASSTT.S.G.I.
27	<a href="#">WP(C)/2385/2018</a>	SWAPAN KUMAR DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR D MAHANTA MRS. B HAZARIKA	GA, ASSAM MR. A K THAKUR SC, WPT AND BC SC, PERSONNEL DEPT.
28	<a href="#">Cont.Cas(C)/135/2020</a> FIXED	ANUPAMA BORAH <b>Versus</b> ANURAG GOEL	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	MS. D BORA SC, HEALTH AND F W
29	<a href="#">WP(C)/3562/2020</a>	JAGADISH BEZ BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	GA, ASSAM SC, G.H.C
30	<a href="#">Cont.Cas(C)/48/2023</a>	RUHUL AMIN KHAN AND 7 ORS <b>Versus</b> DIGANTA BARAH AND 2 ORS	MR. S DUTTA MRS. K BARPUZARI MR. C DAS	MR. D SAIKIA (R-2, R3) MR. B GOGOI (R-2, R3) MR P NAYAK (R-2, R3) MR. A PHUKAN MR. A PHUKAN MR A CHALIHA (R3)
31	<a href="#">Cont.Cas(C)/58/2023</a>	EX TC 62078 RECT/BB RAMBIR <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR (r-2)
32	<b>WITH</b> <a href="#">Cont.Cas(C)/55/2023</a>	RECT /GD ANIL KUMAR <b>Versus</b> AJAY KUMAR BHALLA AND ANR.	MR P RAI MR H BEZBARUA MS. S. SAIKIA MS. R MAZUMDAR	MR. K K PARASAR (r-2)
33	<a href="#">Review.Pet./98/2023</a> IN WP(C)/7578/2022 (D/O)	UNION OF INDIA AND 4 ORS. <b>Versus</b> PUJA DAS	MR. B CHAKRAVARTY	

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
11)	MR. N ALAM	22-02-2024	To	01-03-2024
12)	MR. R L YADAV	26-02-2024	To	01-03-2024
13)	MS. K YADAV	26-02-2024	To	01-03-2024
14)	MR. J KALITA	28-02-2024	To	01-03-2024
15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday,1st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE PRINCIPAL SEAT WILL BE  
TAKEN UP THROUGH REMOTE VIDEO CONFERENCING  
AT 10:15 AM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 6]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 <a href="#">Crl.A./101/2023</a> <a href="#">1 Y 2 M 21 D :</a>	DIPAK GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G PEGU MR B KAUSHIK MS. S DOLEY	MR. S ROY (r-2) MR. M H LASKAR (r-2) M. HOSSAIN (r-2) MR. M P GOSWAMI(ADDL.PP, ASSAM)

LEAVE NOTE OF ADVOCATES FOR 01/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
11)	MR. N ALAM	22-02-2024	To	01-03-2024
12)	MR. R L YADAV	26-02-2024	To	01-03-2024
13)	MS. K YADAV	26-02-2024	To	01-03-2024
14)	MR. J KALITA	28-02-2024	To	01-03-2024
15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGHAIN	27-02-2024	To	04-03-2024







## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Friday,1st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./574/2024</a>	ENAMUL ALI ALIAS EMAUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
2 <a href="#">Bail Appln./575/2024</a>	TAHAZZAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
3 <a href="#">Bail Appln./578/2024</a>	RAKESH MALAKAR @SANJIB MALAKAR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	PP, ASSAM
4 <a href="#">Bail Appln./581/2024</a>	MD. GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
5 <a href="#">Bail Appln./583/2024</a>	RAJ KISHOR BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
<b>MOTION</b>			
6 <a href="#">Tr.P.(CrI.)/39/2023</a>	MAYA RANI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K DAS MR D BARMAN	PP, ASSAM
7 <a href="#">CrI.Rev.P./70/2024</a>	JAMAL BADSHA @ JAMAL BADSHA MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AZAD MS. C KALITA	PP, ASSAM
8 <a href="#">CrI.Rev.P./71/2024</a>	JAYANTA DUTTA <b>Versus</b> M/S JAIN AGENCIES AND ANR	MR. N Z AHMED MS. A BEGUM	
<b>WITH</b> <a href="#">I.A.(CrI.)/200/2024</a> <b>in</b> <a href="#">CrI.Rev.P./71/2024</a>	JAYANTA DUTTA <b>Versus</b> M/S JAIN AGENCIES AND ANR	MR. N Z AHMED MS. A BEGUM	
9 <a href="#">CrI.Rev.P./72/2024</a>	RAGHU NATH RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM

10	<a href="#">Crl.Pet./225/2024</a>	NAJRUL ISLAM @ NAZRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A.K. MOLLAH	PP, ASSAM
11	<a href="#">Crl.Pet./226/2024</a>	CHUNU KR MAHATO <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N K MURRY MS P TOKBIPI MS S.DAS	PP, ASSAM
12	<a href="#">AB/517/2024</a>	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
13	<a href="#">AB/530/2024</a>	DHAIRJYA RAM DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
14	<a href="#">AB/533/2024</a>	RUPALI NATH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Pet./596/2022</a> FIXED	HEMANTA DAS <b>Versus</b> KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR M J QUADIR (R-1) MR S S ISLAM (R-1) MS S AHMED (R-1)
16	<a href="#">Crl.Pet./599/2022</a> FIXED	MRS. KAMALA DAS <b>Versus</b> KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR. M J QUADIR (R-1) MR. K MIRA (R-1) MR S S ISLAM (R-1)
17	<a href="#">Tr.P.(Crl.)/31/2023</a> B/O	USHARANI SHYAM @ USHA SHYAM <b>Versus</b> CHAMPAK BORAH	MR. S ISLAM MR A HAWARI	MR B DEURI
18	<a href="#">Tr.P.(Crl.)/33/2023</a>	USHARANI SHYAM @ USHA SHYAM <b>Versus</b> BASTAB THAKURIA	MR. S ISLAM MR A HAWARI	MR. P J SAIKIA, SR. ADV MR B DEURI MR K J SAIKIA
19	<a href="#">Tr.P.(Crl.)/34/2023</a>	USHARANI SHYAM @ USHA SHYAM <b>Versus</b> HARI NARAYAN DEORI	MR. S ISLAM MR A HAWARI	MR B DEURI MS M NIROLA
20	<a href="#">Crl.Pet./204/2023</a> WITH LCR 2 FILES(SCANNED COPY), B/O	MD. ANARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. I HUSSAIN MD A RAHMAN	MAHIBUR RAHMAN (r-2) MS A AHMED (r-2) PP, ASSAM
21	<a href="#">Crl.Rev.P./519/2023</a> FIXED	TARALI DAS <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
22	<a href="#">Crl.Rev.P./539/2023</a> WITH LCR 5 FILES, FIXED	PAPU KONCH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S K SARKAR MS R KALITA	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA
23	<a href="#">CRL.A(J)/3/2024</a>	RIMA MUKHERJEE <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
24	<a href="#">Crl.A./56/2024</a>	ROMEN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/204/2024</a> in Crl.A./56/2024	ROMEN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
25	<a href="#">Crl.Rev.P./65/2024</a> FIXED	SANIWARA BEGUM @ SANIARA BEGUM <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM

**BAIL HEARING (BA)**

26	<a href="#">Bail Appln./419/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAJMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
27	<a href="#">Bail Appln./452/2024</a> FIXED	NUR MOHAMMAD <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
28	<a href="#">Bail Appln./456/2024</a> FIXED	MD. BANIS ALI @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MR J. ISLAM MS R DUTTA	PP, ASSAM
29	<a href="#">Bail Appln./497/2024</a> FIXED	SAMIRAN SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM

**BAIL HEARING**

30	<a href="#">AB/3765/2023</a> FIXED	INAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
31	<a href="#">AB/3885/2023</a> FIXED	UMESH KUSHWAHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
32	<a href="#">AB/4026/2023</a> FIXED	LANKESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR D CHAKRABORTY MR D DAS MR D KALITA	PP, ASSAM
33	<a href="#">AB/4165/2023</a> FIXED	PRADEEP KUMAR DAS @ PRADIP DAS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH L KALITA MS P GUPTA MR P DOLEY	PP, ASSAM
34	<a href="#">AB/4304/2023</a> FIXED	MANTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
35	<a href="#">AB/4338/2023</a> FIXED	AMBIA BEGUM @ RANI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MD J ALOM MS J AKTAR	PP, ASSAM
36	<a href="#">AB/259/2024</a> FIXED	DILUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
37	<a href="#">AB/283/2024</a> FIXED	MUBARAK ALI <b>Versus</b> THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	PP, ASSAM
38	<a href="#">AB/405/2024</a> FIXED	MITHUN RABIDAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
39	<a href="#">AB/416/2024</a> FIXED	JUGAL SAIKIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR. S ALI MR B ISLAM	PP, ASSAM
40	<a href="#">AB/479/2024</a> FIXED	ANUP OJAH <b>Versus</b> THE STATE OF ASSAM	MR. M K CHOUDHURY MR. A MANNAF MD A S ALI	PP, ASSAM

**ORDERS**

41	<a href="#">I.A.(CrI.)/115/2022</a> B/O in CrI.A./1565/2022 <b>WITH</b> <a href="#">CrI.A./1565/2022</a> (Filing Number)	MEHARUL ISLAM @ MEHERUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R PHUKAN	PP, ASSAM
42	<a href="#">CrI.A./250/2023</a> WITH LCR 3 FILES, B/O	MEHARUL ISLAM @ MEHERUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R PHUKAN	PP, ASSAM
		ROBIYAL ALI @ ROBIAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/598/2023</a> <b>in</b> CrI.A./250/2023	ROBIYAL ALI @ ROBIAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
43	<a href="#">CrI.A./294/2023</a> WITH LCR 6 FILES, FIXED	SIMANTA BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/686/2023</a> <b>in</b> CrI.A./294/2023	SIMANTA BORUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
44	<b>WITH</b> <a href="#">CrI.A./221/2023</a> <u>0 Y 9 M 16 D :</u>	PRAFULLA RABHA <b>Versus</b> STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/522/2023</a> <b>in</b> CrI.A./221/2023	PRAFULLA RABHA <b>Versus</b> STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
45	<b>WITH</b> <a href="#">CrI.A./261/2023</a> <u>0 Y 9 M 18 D :</u>	UTPAL RAY @ UTPAL CH RAY @ NAMAL RAY <b>Versus</b> THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MR. A. ALI	PP, ASSAM
46	<a href="#">CrI.Pet./860/2023</a>	ANU BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A DASGUPTA MS B DAS	MR. K BORUAH (R-2) MR. M ALAM (R-2) MS P DAS (R-2) PP, ASSAM
47	<a href="#">CrI.Pet./971/2023</a> B/O	HAIDAR ALIYEB MOJUMDAR <b>Versus</b> FIROZA AKHTAR	MR. A PARAMANIK P. KALITA	
48	<a href="#">CrI.Pet./1116/2023</a> B/O	KAMIN DAIMARI @ KOURIN DAIMARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
49	<a href="#">CrI.Pet./1119/2023</a>	RAMONI MOHAN DAS <b>Versus</b> ARPANA PATOWARY	MR G JALAN MR. N BARDOLOI	
50	<a href="#">I.A.(CrI.)/1224/2023</a> CRL.PET. 1179/2023(D/O), FIXED <b>in</b> CrI.Pet./1179/2023	MD. MUNTAZ ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A ALI MS. M KHATUN	PP, ASSAM
51	<a href="#">I.A.(CrI.)/1238/2023</a> WITH OFFICE NOTE, LCR 5 FILES <b>in</b> CrI.A./465/2023	LATU GOGOI @ CHANDRAJIT GOGOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MS N KASHYAP	
	<b>WITH</b> <a href="#">CrI.A./465/2023</a>	LATU GOGOI @ CHANDRAJIT GOGOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MS N KASHYAP	PP, ASSAM
52	<a href="#">I.A.(CrI.)/202/2024</a> <b>in</b> CrI.A./1551/2024	NURUL ALI @ PARA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./1551/2024</a> (Filing Number)	NURUL ALI @ PARA <b>Versus</b> THE STATE OF ASSAM AND ANR. (E)	MR. A AHMED	
	<b>WITH</b> <a href="#">I.A.(CrI.)/1552/2024</a> (Filing Number)	NURUL ALI @ PARA <b>Versus</b> THE STATE OF ASSAM AND ANR. (E)	MR. A AHMED	
53	<a href="#">I.A.(CrI.)/203/2024</a> <b>in</b> CrI.A./940/2024	ARJUN KOIRY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. R S DEURI MR U SAIKIA MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM

**WITH**  
[Crl.A./940/2024](#)  
(Filing Number)

ARJUN KOIRY  
**Versus**  
THE STATE OF ASSAM AND ANR. E

MR. T DEURI

**WITH**  
[I.A.\(Crl.\)/942/2024](#)  
(Filing Number)

ARJUN KOIRY  
**Versus**  
THE STATE OF ASSAM AND ANR. E

MR. T DEURI

**HEARING**

54 [Crl.Rev.P./16/2024](#)  
FIXED

ABHIJIT SAIKIA  
**Versus**  
THE STATE OF ASSAM

MS N SAIKIA  
MR. R K PRADHAN  
MR. A K SAIKIA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
11)	MR. N ALAM	22-02-2024	To	01-03-2024
12)	MR. R L YADAV	26-02-2024	To	01-03-2024
13)	MS. K YADAV	26-02-2024	To	01-03-2024
14)	MR. J KALITA	28-02-2024	To	01-03-2024
15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday, 1st March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6726/2023</a> FIXED	JATINDRA CH KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA MR S KHOUND MR. J PAULO	SC, HIGHER EDU SC, G U
2	<a href="#">WP(C)/7490/2023</a> FIXED	ANJAN KUMAR BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
3	<a href="#">Cont.Cas(C)/110/2024</a>	DHANASHREE KALITA <b>Versus</b> AMAR JYOTI BARMAN		
4	<a href="#">WP(C)/644/2024</a> FIXED	NILA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	SC, SEC. EDU.
5	<a href="#">WP(C)/1104/2024</a>	SHOHIDUL ISLAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU GA, ASSAM SC, HEALTH
6	<a href="#">WP(C)/1115/2024</a>	TAPAN CHETRY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, N C T E SC, SEC. EDU.
7	<a href="#">WP(C)/1125/2024</a>	KEBARUN NESSA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	GA, ASSAM SC, SEC. EDU.
8	<a href="#">WP(C)/1164/2024</a>	ASADUL HAQUE MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED	SC, SEC. EDU.
9	<a href="#">WP(C)/1172/2024</a>	MRIGEN KALITA AND 279 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. P MAHANTA MR A BHATRA MS C DAS MS. M BORGHAIN	DY.S.G.I. SC, BTC SC, EDU
10	<a href="#">WP(C)/1186/2024</a>	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR Z HUSSAIN MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
11	<a href="#">WP(C)/1188/2024</a>	SABITRI GOALA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. A K HANNAN	SC, SEC. EDU.

12	<a href="#">WP(C)/1190/2024</a>	FARIZ UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, ELEM. EDU
13	<a href="#">WP(C)/1192/2024</a>	JAHIRUL ISLAM AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM SC, SSA
<b><u>ORDER (STAY VACATING)</u></b>				
14	<a href="#">I.A.(Civil)/3688/2023</a> in <a href="#">WP(C)/4202/2023</a>	GURUCHARAN COLLEGE AND ANR. <b>Versus</b> R. K. TAMPHA SANA,  R. K. TAMPHA SANA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR S DUTTA MR. S DUTTA  MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA	MR G N SAHEWALLA MD ASLAM  SC, HIGHER EDU MR S DUTTA (r-6,7,8) MS S MOCHAHARI (r-6,7,8) MR. S DUTTA (r-6,7,8)
<b><u>ORDER NO STEPS</u></b>				
15	<a href="#">WP(C)/4156/2021</a>	KAKUMONI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
16	<a href="#">I.A.(Civil)/448/2024</a> in <a href="#">Cont.Cas(C)/520/2016</a>	MUHIM KONWAR <b>Versus</b> SRI PREETOM SAIKIA,  MUHIM KONWAR <b>Versus</b> PREETOM SAIKIA and 2 ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.N SARMAR-1 MR.D CHETIA(R-3) MR.A DEKA(R-2)
17	<a href="#">I.A.(Civil)/594/2024</a> in <a href="#">Cont.Cas(C)/107/2018</a>	MUZAKKIR HUSSAIN LASKAR <b>Versus</b> SMTI SURANJANA SENAPOTI, ACS,  MUZAKKIR HUSSAIN LASKAR <b>Versus</b> SANJIB KUMAR BHUYAN	MR. N ISLAM  MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MR. D SAIKIA MR J ABEDIN MS. P CHAKRABORTY MR. K K DUTTA
18	<a href="#">I.A.(Civil)/597/2024</a> in <a href="#">Cont.Cas(C)/671/2023</a>	AHAMED HUSSAIN MOLLAH <b>Versus</b> SCHOOL MANAGING COMMITTEE MOUKHOWA UZIRAR CHAR M E MADRASS AND ORS  SCHOOL MANAGING COMMITTEE MOUKHOWA UZIRAR CHAR M E MADRASS AND 9 ORS <b>Versus</b> MAMATA HOJAI AND 2 ORS	MR. M A SHEIKH MS F INTAZ  MR. A ROSHID MS. T BEGUM	MR. D SAIKIA (r-1) MR. M A SHEIKH (R-3) MR S M T CHISTIE (r-1) MR B KAUSHIK (r-1) MS F INTAZ (R-3)
<b><u>ADMISSION</u></b>				
19	<a href="#">WP(C)/1010/2020</a> FIXED	SUNAYAN DEKA <b>Versus</b> INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG
20	<a href="#">WP(C)/964/2021</a>	DURGAPURPARA ME MADRASSA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD H R AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA

21	<a href="#">WP(C)/1715/2021</a>	KOBAD HUSSAIN SIKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S K DAS (R 7) MR R KARIM (R 7) MR D BARMAN (R 7)
22	<a href="#">WP(C)/2897/2021</a>	ABDUL MONNAF <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
23	<a href="#">WP(C)/2921/2021</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
24	<a href="#">WP(C)/2922/2021</a>	ABDUL AZIZ <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
25	<a href="#">WP(C)/2962/2021</a>	TEWARI L.P. SCHOOL AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
26	<a href="#">WP(C)/3217/2021</a>	ROSHONARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
27	<a href="#">WP(C)/3268/2021</a>	ABDUL JOLIL AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
28	<a href="#">WP(C)/3272/2021</a>	ABESH ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
29	<a href="#">WP(C)/4971/2021</a>	SHOM NATH TUDU AND 65 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD H R AHMED MD A ISLAM	SC, ELEM. EDU SC, BTC SC, FINANCE
30	<a href="#">WP(C)/6078/2021</a>	PARBIN SULTANA LASKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. P BORDOLOI	SC, SEC. EDU.
31	<a href="#">WP(C)/6247/2021</a>	IMRAN HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR A S NAJMUDDIN MR H R CHOUDHURY	MRS. R DEVI (r-1,2,5,6) ASSTT.S.G.I. SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/966/2022</a> <b>in</b> WP(C)/6247/2021	IMRAN HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR A S NAJMUDDIN	SC, C.G.C. SC, HEALTH
32	<a href="#">WP(C)/6638/2021</a>	DILIP CH RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD H R AHMED	SC, ELEM. EDU SC, BTC SC, FINANCE
33	<a href="#">WP(C)/7281/2021</a>	RANJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR B SAIKIA MR A DEY	SC, ELEM. EDU GA, ASSAM MS. P BORAH
34	<a href="#">WP(C)/7329/2021</a>	BINAY WARY AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MD A ISLAM	SC, ELEM. EDU SC, BTC SC, FINANCE
35	<a href="#">WP(C)/7388/2021</a>	PHULESWAR PATOR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR A DEY	SC, ELEM. EDU GA, ASSAM MR. H C SARMA (r-5)
36	<a href="#">WP(C)/4449/2023</a> FIXED	ABHIJIT BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) MR M.J. BHARALI (r-4) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/2972/2023</a> <b>in</b> WP(C)/4449/2023	ANJANA BORAH <b>Versus</b> ABHIJIT BORA AND 3 ORS.	MR. N BORUAH MR M.J. BHARALI	MR. A K DUTTA SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/3052/2023</a> <b>in</b> WP(C)/4449/2023	ABHIJIT BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) SC, SEC. EDU.



37	<a href="#">WP(C)/25/2024</a> FIXED	SURAJ KUMAR SINGH (MINOR) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	GA, ASSAM DY.S.G.I.
<b>ORDERS</b>				
38	<a href="#">WP(C)/5981/2016</a> FIXED	SMTI SUJATA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA	SC, SECONDARY EDUCATION
39	<a href="#">WP(C)/7357/2018</a>	BIPUL MECH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A CHAMUAH MR. S D ROY MR. C P SHARMA MS. K BARPUJARI	MR R DHAR (R8) MR N N UPADHYAYA (R8) MR. B B KAKATI (R8) SC, SEC. EDU. MR. I RASUL (R7)
40	<a href="#">Review.Pet./38/2019</a> IN WP(C)/1547/2014 (D/O)	THE STATE OF ASSAM AND ANR <b>Versus</b> SRI PRAFULLA KR. NATH	MR. D SAIKIA MR. N SARMA MR. A DEKA	
41	<a href="#">Review.Pet./23/2021</a> FIXED, IN WP(C)/1705/2015 (D/O)	ANIS ALAM KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. A DEKA MRS. P GOSWAMI MR. S K DEKA MR D K DAS MR. A GAUTAM	MR. M K CHOUDHURY MR J ABEDIN MR. S P ROY MR. D A KAIYUM MR. A BARKATAKI MR. N BARUAH MR A K RAI MR P BHARDWAJ MR. M SARMA MR J ISLAM MS K GOGOI MS. N RAI SC, SEC. EDU. SC, SEBA
42	<a href="#">Review.Pet./106/2021</a> FIXED, WITH WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (r-8) MR. N J KHATANIAR MS. D MUSAHARY MR K KASHYAB (r-8) SC, SEC. EDU. MR. R BARPUJARI SC, FINANCE
<b>WITH</b>				
43	<a href="#">WP(C)/4729/2021</a>	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
44	<a href="#">Cont.Cas(C)/428/2022</a>	ANOWAR HUSSAIN AND 6 ORS. <b>Versus</b> BHARAT BHUSHAN DEV CHOUDHURY AND ANR.	MD. S ALOM MS. A BEGUM MR. M S ALAM	MR. D SAIKIA (R-2) MR. U SARMA (R-2)
45	<a href="#">Cont.Cas(C)/473/2022</a>	NILIMA SULTANA AHMED <b>Versus</b> SURANJANA SENAPATI, ACS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MR. N J KHATANIAR MR B KAUSHIK
46	<a href="#">Cont.Cas(C)/514/2022</a>	MAHDI SAHER A AZAM <b>Versus</b> MOMOTA HOJAI, ACS AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS N J DAS	MR. D SAIKIA (R-1) MR S M T CHISTIE (r-1) MS H TERANGPI (r-1)
47	<a href="#">Cont.Cas(C)/528/2022</a>	OMAR ALI AHMED AND 2 ORS. <b>Versus</b> SMT. SURANJANA SENAPATI	MD S HOQUE MS. A BORUAH MR. M DEKA	MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANIAR
48	<a href="#">Cont.Cas(C)/659/2022</a>	MOZIBAR RAHMAN <b>Versus</b> MAMATA HOJAI	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	MR S M T CHISTIE MR. N J KHATANIAR MS K DAS SC, SEC. EDU.
49	<a href="#">Cont.Cas(C)/645/2023</a> B/O	FAJLUL HOQUE CHOUDHURY AND 6 ORS <b>Versus</b> SURANJANA SENAPATI	MR T N SRINIVASAN MR. N ISLAM M KHATUN	
50	<a href="#">WP(C)/3204/2023</a>	SOHOR ALI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU

51	<a href="#">I.A.(Civil)/497/2024</a> WITH LCR in WP(C)/3918/2022 <b>WITH</b> <a href="#">WP(C)/3918/2022</a>	MD. MAHAMMAD ALI, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S NATH	MR. A R BHUYAN GA, ASSAM SC, SEC. EDU.
		MD. MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S NATH MR. N G KUNDU	MR. A R BHUYAN GA, ASSAM MR. M A I HUSSAIN MR F HAQUE SC, SEC. EDU.
<b>HEARING</b>				
52	<a href="#">WP(C)/9573/2019</a> FIXED  <b>WITH</b> <a href="#">WP(C)/3288/2016</a>	CHANDRESWAR SAIKIA AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE
53	<a href="#">WP(C)/3288/2016</a>  <b>WITH</b> <a href="#">WP(C)/3329/2016</a>	SMTI KANTI SAIKIA and 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
54	<a href="#">WP(C)/3329/2016</a>  <b>WITH</b> <a href="#">WP(C)/1772/2017</a>	SMT SASHIPROVA DEORI and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
55	<a href="#">WP(C)/1772/2017</a>	SASHIPROVA DEORI and 6 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
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15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Friday, 1st March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">MACApp./387/2023</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> DINESH CH. RAY AND 3 ORS.	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3143/2023</a> <b>in</b> MACApp./387/2023	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> DINESH CH. RAY AND 3 ORS.	MR T KALITA MR. A KAKATI	
2	<a href="#">MACApp./462/2023</a>	HDFC ERGO GENERAL INSURANCE CO. LTD. <b>Versus</b> SURJYA KANTA BARMAN AND 7 ORS. B	MR. R GOSWAMI MS. P BORTHAKUR	MR. SURAJIT DAS (r-7) MR. P P DAS (r-7)
	<b>WITH</b> <a href="#">I.A.(Civil)/3878/2023</a> <b>in</b> MACApp./462/2023	HDFC ERGO GENERAL INSURANCE CO. LTD. <b>Versus</b> SURJYA KANTA BARMAN AND 7 ORS. B	MR. R GOSWAMI MS. P BORTHAKUR	
3	<a href="#">MFA/15/2024</a>	M/S MANAS SALT IODISATION INDUSTRIES PVT. LTD. <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA M. KALITA	DY.S.G.I.
4	<a href="#">MACApp./87/2024</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MOMSAHIDA KHATUN @ BEGUM AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/598/2024</a> <b>in</b> MACApp./87/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MOMSAHIDA KHATUN @ BEGUM AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
5	<a href="#">MACApp./88/2024</a>	CHANDAN SHARMA <b>Versus</b> HDFC ERGO GEN. INS. COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
6	<a href="#">MACApp./89/2024</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> BIJAYA DAS AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY	

	<b>WITH</b> <a href="#">I.A.(Civil)/614/2024</a> in MACApp./89/2024	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> BIJAYA DAS AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY	
7	<a href="#">MACApp./90/2024</a> CAVT. NO.13782/023,	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RINJUMONI SAIKIA @ RINJU KALITA AND 5 ORS.	MR T KALITA MR. A KAKATI	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR MS. R LAILA MD. K ALI
	<b>WITH</b> <a href="#">I.A.(Civil)/616/2024</a> in MACApp./90/2024	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RINJUMONI SAIKIA @ RINJU KALITA AND 5 ORS.	MR T KALITA MR. A KAKATI	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR MD. K ALI MS. R LAILA
8	<a href="#">MACApp./91/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NIBARAN RABHA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/618/2024</a> in MACApp./91/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NIBARAN RABHA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
<b>ORDERS</b>				
9	<a href="#">MFA/169/2019</a> WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI NIZARA ROY and 2 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. M DEKA MR. S HAQUE MRS. R T DAS MR. N BORUAH MR K DAS MR S DAS FOR CAVEATOR
10	<a href="#">I.A.(Civil)/1477/2019</a> in MFA/260/2010 (D/O), WITH LCR in MFA/260/2010	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. WAHID ALI and ANR.	MRS. S ROY	
11	<a href="#">I.A.(Civil)/2623/2019</a> in MACApp./5951/2019	RELIANCE GENERAL INSURANCE CO. LTD., <b>Versus</b> MUSST. FULBAHAR BEGUM AND 2 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	MR. B PATHAK MR. R THADANI
	<b>WITH</b> <a href="#">MACApp./5951/2019</a> (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> MUSST FULBAHAR BEGUM AND 2 ORS		
12	<a href="#">MC/57/2023</a> in MACApp./199/2023 (D/O) in MACApp./199/2023	OJUFA KHATUN <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS	
13	<a href="#">I.A.(Civil)/232/2023</a> in MACApp./9315/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> DIPANKAR SARMAH AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. D J BORAH MR. B CHETRI MR. R C PAUL (r-6) MR A U AHMED (R2) MS. H SARMA (R2)
	<b>WITH</b> <a href="#">MACApp./9315/2022</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> DIPANKAR SARMAH AND 5 ORS. B	MS. R D MOZUMDAR	
14	<a href="#">I.A.(Civil)/1503/2023</a> in MACApp./5817/2023	ARIFUL ISLAM <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. AND 2 ORS.	A G CHOUDHURY	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">MACApp./5817/2023</a> (Filing Number)	ARIFUL ISLAM <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. AND 2 ORS. B	A G CHOUDHURY	
15	<a href="#">I.A.(Civil)/1931/2023</a> in MACApp./15880/2022	NEW INDIA ASSRANCE COMPANY LTD <b>Versus</b> BILLKISS BEGUM AND ORS	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	MR. A K GUPTA (R-1 TO 3) MR. R S MISHRA (R-1 TO 3) MS B SARMA (R-1 TO 3)

	<b>WITH</b> <a href="#">MACApp./15880/2022</a> (Filing Number)	NEW INDIA ASSRANCE COMPANY LTD <b>Versus</b> BILLKISS BEGUM AND ORS H	MR S DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/8142/2023</a> (Filing Number)	NEW INDIA ASSRANCE COMPANY LTD <b>Versus</b> BILLKISS BEGUM AND ORS H	MR S DUTTA	
16	<a href="#">I.A.(Civil)/2153/2023</a> WITH LCR in MACApp./113/2016	ZEHIRUL ISLAM, <b>Versus</b> SRI CHITTA DAS and ANR		MR.B K PURKAYASTHA(R-2) MR. A DUTTA MS. S D SAIKIA MS.K DEKA(R-2) MRS. P M DUTTA
	<b>WITH</b> <a href="#">MACApp./113/2016</a>	ZEHIRUL ISLAM <b>Versus</b> SRI CHITTA DAS and ANR	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.J BORAH MR. S BISWAS	MR.B K PURKAYASTHA(R-2) MR. A DUTTA MS.S D SAIKIA R-1 MS.K DEKA(R-2) MRS. P M DUTTA
17	<a href="#">I.A.(Civil)/2411/2023</a> in MACApp./124/2018 (D/O), WITH LCR in MACApp./124/2018	ICICI LOMBARD GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI SUKLA DEVI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA	
18	<a href="#">I.A.(Civil)/3160/2023</a> WITH LCR in MACApp./495/2022	SMTI. MAMANI BEGUM AND 2 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR. S ISLAM	MR. S K GOSWAMI
	<b>WITH</b> <a href="#">MACApp./495/2022</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI. MAMANI BEGUM AND 4 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. N ALAM (r-1) MR B K MISHRA MR. S ISLAM (r-1) MR A HAWARI (r-1)
19	<a href="#">I.A.(Civil)/573/2024</a> in MACApp./14085/2023	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUKUL CHANDRA SAIKIA AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MACApp./14085/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUKUL CHANDRA SAIKIA AND ANR. A	MS. R D MOZUMDAR	
20	<a href="#">I.A.(Civil)/578/2024</a> in MFA/13908/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MUNI DEVI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MFA/13908/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MUNI DEVI AND ANR. E	MS. R D MOZUMDAR	
21	<a href="#">I.A.(Civil)/580/2024</a> in MACApp./9885/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> OSMAN GANI FAKIR @ OSMAN GONI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MACApp./9885/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> OSMAN GANI FAKIR @ OSMAN GONI AND 2 ORS. B	MS. R D MOZUMDAR	
22	<a href="#">I.A.(Civil)/583/2024</a> in MACApp./1820/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> MD. YASIN ALI LASKAR AND 6 ORS.	MR. A J SAIKIA	
	<b>WITH</b> <a href="#">MACApp./1820/2024</a> (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LTD <b>Versus</b> YASIN ALI LASKAR AND 6 ORS F	MR. A J SAIKIA	

**WITH**  
[I.A.\(Civil\)/1821/2024](#)  
(Filing Number)

SHRIRAM GENERAL INSURANCE COMPANY LTD MR. A J SAIKIA

**Versus**

YASIN ALI LASKAR AND 6 ORS F

23 [I.A.\(Civil\)/586/2024](#)  
in MFA/1774/2024

RUFIYA BEGUM @ RUPIA BIBI AND 2 ORS. MR. A R AGARWALA  
MR ADITYA AGARWALA  
MD. K ALI

**Versus**

RAFIKUL ISLAM AND ANR.

**WITH**  
[MFA/1774/2024](#)  
(Filing Number)

RUFIYA BEGUM @ RUPIA BIBI AND 2 ORS MR. A R AGARWALA

**Versus**

RAFIKUL ISLAM AND ANR. F

24 [I.A.\(Civil\)/588/2024](#)  
in MACApp./2135/2024

THE NEW INDIA ASSURANCE CO. LTD. MRS B ACHARYA  
MR. A ACHARYA

**Versus**

SAHERA KHATUN AND 5 ORS.

**WITH**  
[MACApp./2135/2024](#)  
(Filing Number)

THE NEW INDIA ASSURANCE CO LTD MRS B ACHARYA

**Versus**

SAHERA KHATUN AND 5 ORS E

**WITH**  
[I.A.\(Civil\)/2137/2024](#)  
(Filing Number)

THE NEW INDIA ASSURANCE CO LTD MRS B ACHARYA

**Versus**

SAHERA KHATUN AND 5 ORS E

25 [I.A.\(Civil\)/589/2024](#)  
in MACApp./1877/2024

SABITA DAS AND ANR. MR. A R AGARWALA  
MR ADITYA AGARWALA

**Versus**

UNITED INDIA INSURANCE COMPANY LTD MS. R LAILA  
AND 2 ORS. MD. K ALI

**WITH**  
[MACApp./1877/2024](#)  
(Filing Number)

SABITA DAS AND ANR MR. A R AGARWALA

**Versus**

UNITED INDIA INSURANCE COMPANY LTD  
AND 2 ORS F

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Friday,1st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/684/2024</a>	PARESH KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, CO OP
<b>ORDER (STAY VACATING)</b>			
2 <a href="#">I.A.(Civil)/3344/2023</a> FIXED in <a href="#">WP(C)/5043/2023</a>	THE BRANCH MANAGER <b>Versus</b> BOGIDHOLA TEA AND TRADING CO. (P) LTD., AND 2 ORS	MR. P DAS	MR B KAUSHIK
<b>WITH</b> <a href="#">WP(C)/5043/2023</a>	BOGIDHOLA TEA AND TRADING CO. (P) LTD., <b>Versus</b> THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. P DAS (R- 3,4,5)
<b>ORDER NO STEPS</b>			
3 <a href="#">WP(C)/4113/2022</a>	SOFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
<b>ADMISSION</b>			
4 <a href="#">WP(C)/3999/2021</a> PART-HEARD, FIXED	KARAN JAIN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S CHETIA (r-2,3) SC, INCOME TAX
5 <a href="#">WP(C)/7532/2015</a> FIXED	MD. MOINOFDIN AHMED and 82 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	GA, ASSAM C.G.C. C.G.C. DR. B N GOGOI MS.B SARMA ASSTT.S.G.I.

6	<a href="#">WP(C)/5297/2018</a> B/O	GOPENDRA NAMASUDRA AND 103 ORS. <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	GA, ASSAM ASSTT.S.G.I. (MR. S.C. KEYAL) SC, REVENUE
7	<a href="#">WP(C)/18/2020</a> FIXED	JITEN DAS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. B. GOGOI, GA, ASSAM PP, ASSAM SC, C B I
8	<a href="#">WP(C)/5574/2020</a> FIXED	UTTAM GHOSH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM MRS. M BARMAN (r- 4,5,6,7) MR. B J MUKHERJEE (r- 4,5,6,7) SC, REVENUE
9	<a href="#">WP(C)/5735/2020</a> FIXED	AAGRAH (NON GOVT. ORGANISATION) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD MR. H K NATH	GA, ASSAM MR. A K GUPTA (R-3,R-4)
10	<a href="#">WP(C)/969/2021</a> FIXED	PAWAN KUMAR GARG <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SR. SC, CBDT, IT(NER), R2-R5) MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
11	<a href="#">WP(C)/2072/2021</a> FIXED	MD. TOUSIF HUSSAIN REZA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. I HUSSAIN	GA, ASSAM
12	<a href="#">WP(C)/2476/2021</a> FIXED	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> OFFICE OF THE EXECUTIVE COUNCIL OF INSURERS AND 3 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	MR. D K JAIN (R-3,4) MR K JAIN (R-3,4)
13	<a href="#">WP(C)/6963/2021</a> WP(C) 2366/2021 WP(C) 1005/2021 (BOTH D/O)	M/S ST STORE <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS S S ZIA	SC, CENTRAL EXCISE CUSTOMS
14	<b>WITH</b> <a href="#">WP(C)/3517/2021</a>	M/S INDIA TRADING AND MARKETING AGENCY <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. N RAI MS S S ZIA	SC, CENTRAL EXCISE CUSTOMS
15	<b>WITH</b> <a href="#">WP(C)/3970/2021</a>	M/S SUBRATA DEB <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. N RAI MS S S ZIA	GA, ASSAM MR. K K PARASAR (r-1) ASSTT.S.G.I. SC, CUSTOMS
16	<b>WITH</b> <a href="#">WP(C)/4002/2021</a>	M/S SARADA TRADERS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. N RAI MS S S ZIA	GA, ASSAM MS J SARMAH MS J SARMAH ASSTT.S.G.I. SC, CUSTOMS
17	<b>WITH</b> <a href="#">WP(C)/4684/2021</a>	M/S BIPUL KUMAR DHAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. N RAI MS S S ZIA	MR. S C KEYAL ASSTT.S.G.I. SC, CUSTOMS
18	<b>WITH</b> <a href="#">WP(C)/6439/2021</a>	M/S MANIK TRADE CO. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS S S ZIA	ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
19	<b>WITH</b> <a href="#">WP(C)/6665/2021</a>	M/S. UPASANA TRADERS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS S S ZIA	MR. S C KEYAL (SC, CUSTOMS AND DRI, R-1-5) MR. B DEKA MS. P DAS (R-1-5) ASSTT.S.G.I.



20	<a href="#">WP(C)/1815/2022</a>	SAJAL KUMAR DEB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B GOGOI MS D DAS	MS Z ANJUM (r-5) SC, GDD SC, G M D A
21	<a href="#">WP(C)/3079/2022</a>	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
	<b>WITH</b>			
22	<a href="#">WP(C)/2744/2022</a>  CAVT. NO. 04352/022,	CHITRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. N C DAS MS. M DEVI FOR CAVEATOR
	<b>WITH</b>			
23	<a href="#">WP(C)/6026/2022</a>	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)
24	<a href="#">WP(C)/3701/2022</a>	M/S JINDAL SAW LIMITED <b>Versus</b> ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD	MR J C GAUR MR D SAIKIA	MR. J K GOSWAMI SC, AIDC
25	<a href="#">WP(C)/4987/2022</a>	MASARAF ALI CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MR . B MALAKAR	GA, ASSAM SC, REVENUE
26	<a href="#">WP(C)/6084/2022</a>	SOFIQUH HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
27	<a href="#">WP(C)/6466/2022</a>	DURGA UPADHYAY AND 10 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	GA, ASSAM MR. S K MEDHI ASSTT.S.G.I.
28	<a href="#">WP(C)/8159/2022</a>	M/S SREE JAGADAMBA TEA CO. PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, REVENUE
29	<a href="#">WP(C)/1056/2023</a>	PABAN JYOTI NEOG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM SC, PWD SC, FINANCE SC, REVENUE
30	<a href="#">WP(C)/4808/2023</a>	DEBAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, P H E
31	<a href="#">WP(C)/6126/2023</a> B/O	JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
32	<a href="#">WP(C)/210/2024</a>	M/S SPECTRON ENGINEERS PRIVATE LIMITED AND ANR <b>Versus</b> OIL AND NATURAL GAS CORP LTD AND 4 ORS	MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, ONGC MR. N A SINGH
33	<a href="#">WP(C)/319/2024</a>	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
34	<a href="#">WP(C)/434/2024</a>	PRASAD AND COMPANY (PROJECT WORKS) PVT. LTD. AND ANR <b>Versus</b> NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED (NBCC) INDIA LTD. AND 7 ORS	MR. H. BURAGOHAİN MS. H BORAH	MR. A THAKUR (r-1 to 6) MR. J PATOWARY (r-8) MS. J R THAKUR (r-1 to 6)) N GAUTAM (r-8)

**BAIL HEARING**

35	<a href="#">AB/483/2024</a> FIXED	MRINAL MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
<b>ORDERS</b>				
36	<a href="#">WP(C)/4817/2018</a>	ROHIDAS PAUL AND 4 ORS. <b>Versus</b> RAJIV DAS AND 5 ORS.	MR. N N KARMAKAR MS. S KALITA MUSTAFIJUR RAHMAN	MR. A WAHAB (R5) SC, REVENUE
37	<a href="#">Cont.Cas(C)/187/2020</a>	DINANATH CHAUHAN AND 2 ORS. <b>Versus</b> PRAKASH RANJAN GHARPHALIA AND ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR H SARMA MR. A K BHUYAN MS. M BHATTACHARJEE MS. D BHARALI MS. N CHOUDHURY MR. A KHOUND ADDL GA,ASSAM
38	<a href="#">Cont.Cas(C)/120/2021</a> FIXED	BIKUL BORAH <b>Versus</b> PROF (DR) RATNA KANTA TALUKDAR	MR. U SAIKIA MR MINTU SAIKIA MR. P K GARODIA MR D SARMA MR. S D ROY	MR. D SAIKIA MRS D BORAH
39	<a href="#">WP(C)/1668/2021</a>	RAJANI KANTA DAS (DECEASED ) LEGAL HEIRS AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE
40	<a href="#">WP(C)/7033/2021</a> WITH OFFICE NOTE	PROMUD BOARH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA MR. A B T HAQUE MS. S PHUKAN	MR. K K HANDIQUE (r-5) SC, WPT AND BC
41	<a href="#">WP(C)/1965/2022</a>	ANAMIKA SOCIAL WELFARE SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
42	<a href="#">WP(C)/2492/2022</a>	AZIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR A H AHMED MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
43	<a href="#">WP(C)/3522/2022</a>	DIGANTA RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, BTC SC, IRRIGATION
44	<a href="#">WP(C)/4752/2022</a>	SANATAN KALITA AND 22 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S D PURKAYASTHA MR. A DEKA MS. S PHUKAN	GA, ASSAM ASSTT.S.G.I. SC, CBI
45	<a href="#">Cont.Cas(C)/512/2023</a>	MARJINA BEGUM AND 2 ORS. <b>Versus</b> SUJATA DUTTA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR H K DAS
46	<a href="#">Cont.Cas(C)/517/2023</a>	SWAPNA SHARMA AND 2 ORS <b>Versus</b> TENSING RONGPI	MRS. K DEVI MS S A KHALIFA	
47	<a href="#">Cont.Cas(C)/612/2023</a>	SHAHJAHAN ALI <b>Versus</b> DIBAKAR NATH, IAS AND 3 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	MR. D SAIKIA MS. N BORDOLOI A A AHMED
48	<a href="#">Cont.Cas(C)/677/2023</a>	PARTHA PRATIM DEKA AND ANR <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. A BHATTACHARYYA (r-1)
49	<a href="#">Cont.Cas(C)/696/2023</a>	RAFIK ALI <b>Versus</b> PRADEEP KUMAR DWIVEDI AND 2 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	
50	<a href="#">I.A.(Civil)/3593/2023</a> in WP(C)/5242/2023	KHAIRUL ISLAM AND 72 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MD. S Z B AKLAS MD. S Z B AKLAS	DY.S.G.I. SC, FOREST SC, REVENUE

	<b>WITH</b> <a href="#">WP(C)/5242/2023</a>	KHAIRUL ISLAM AND 72 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M A SHEIKH MD. S Z B AKLAS	DY.S.G.I. SC, REVENUE SC, FOREST
51	<a href="#">I.A.(Civil)/3799/2023</a> in <a href="#">WP(C)/6068/2022</a>	RIMPUMONI BORDOLOI <b>Versus</b> OIL INDIA LTD. AND 2 ORS.	MS. B DUTTA MR. S R GOGOI	SC, OIL
	<b>WITH</b> <a href="#">WP(C)/6068/2022</a>	RIMPUMONI BORDOLOI <b>Versus</b> OIL INDIA LTD. AND 2 ORS.	MR. M DUTTA MR. S R GOGOI	MR B D DAS MR H K SARMA MR S BORA MR. H R DAS SC, OIL
52	<a href="#">WP(C)/241/2024</a>	BAKULI DAS AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. P K GOSWAMI G. GOSWAMI R SARMAH MS M KAKOTY	GA, ASSAM SC, FINANCE
53	<a href="#">I.A.(Civil)/559/2024</a> in <a href="#">WP(C)/62/2024</a>	DR ANURADHA CHOUDHARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
	<b>WITH</b> <a href="#">WP(C)/62/2024</a>	DR ANURADHA CHOUDHARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM MS. S CHAKRAVARTY (R-5,6) MRS. P. SARMA (R-5,6) T RAMCHIARY (R-5,6) SC, SOCIAL JUSTICE AND EMPOWERMENT
<b>HEARING</b>				
54	<a href="#">WP(C)/4072/2015</a> FIXED	KARTIK MAZUMDAR and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
55	<a href="#">WP(C)/4025/2021</a> FIXED	AMBE WIRE PRIVATE LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
56	<b>WITH</b> <a href="#">WP(C)/3965/2021</a>	AMBE WIRE PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
57	<a href="#">WP(C)/4068/2021</a> FIXED	AMBE WIRE PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA 2 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST

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LEAVE NOTE OF ADVOCATES FOR 01/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR A K DAS	21-02-2024	To	01-03-2024
8)	MR. B BARMAN	22-02-2024	To	22-03-2024
9)	MR. B BARMAN	02-04-2024	To	02-04-2024
10)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
11)	MR. N ALAM	22-02-2024	To	01-03-2024
12)	MR. R L YADAV	26-02-2024	To	01-03-2024
13)	MS. K YADAV	26-02-2024	To	01-03-2024
14)	MR. J KALITA	28-02-2024	To	01-03-2024
15)	MR D K MISHRA	28-02-2024	To	07-03-2024
16)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
17)	MR. J P SHARMA	27-02-2024	To	04-03-2024
18)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
19)	S BORGOHAIN	27-02-2024	To	04-03-2024
20)	MR H R A CHOUDHURY	27-02-2024	To	01-03-2024